



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/703/2023 FIXED	M/S G.B. CHOWDHURY HOLDINGS PVT LTD Versus ASHOK K.K. MEENA, IAS AND 2 ORS	MR. N DEKA MR. M GOGOI MS E CHOUDHURY	MR B K SINGH (R-1,2,3) MR D AKRAM (R-3)
2	WA/147/2024	BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. S CHAKRABORTY
3	Cont.Cas(C)/184/2024	BHUPENDRA SINHA AND 3 ORS. Versus Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	
4	I.A.(Civil)/1041/2024 in Cus.Ref./1362/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN,	MR. S C KEYAL SC, CUSTOMS	
	WITH Cus.Ref./1362/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Anil Kumar Jain A	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1505/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Anil Kumar Jain	SUBHASH CHANDRA KEYAL	
5	I.A.(Civil)/1046/2024 in WA/3087/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, FOREST
	WITH WA/3087/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4004/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	

6	I.A.(Civil)/1731/2024 in WA/5653/2024	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, FISHERY
	WITH WA/5653/2024 (Filing Number)	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS (F)	MR. M H ANSARI	
7	I.A.(Civil)/1751/2024 in WA/5112/2024	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	DY.S.G.I.
	WITH WA/5112/2024 (Filing Number)	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS H	MS. PADMINI BARUA	
8	I.A.(Civil)/1766/2024 in WA/6193/2024	M/S AMRIT FOOD PRODUCTS AND 2 ORS Versus THE ASSAM STATE ELECTRICITY BOARD AND 12 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, A S E B
	WITH WA/6193/2024 (Filing Number)	M/S AMRIT FOOD PRODUCTS AND 2 ORS Versus THE ASSAM STATE ELECTRICITY BOARD AND 12 ORS B	MR. S P ROY	
9	I.A.(Civil)/1767/2024 in WA/128/2024	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY	GA, ASSAM
	WITH WA/128/2024	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
10	I.A.(Civil)/1768/2024 in WA/6325/2024	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. A BEGUM MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
	WITH WA/6325/2024 (Filing Number)	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS E	K U AHMED	
11	I.A.(Civil)/1785/2024 in WA/6387/2024	LAKHYAJYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	GA, ASSAM SC, SEC. EDU.
	WITH WA/6387/2024 (Filing Number)	LAKHYAJYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS G	MR. B K GOGOI	
12	I.A.(Civil)/1822/2024 in Cont.Cas(C)/142/2024	SALAM UDDIN KHAN Versus THE CHIEF GENERAL MANAGER (HRA)		
	WITH Cont.Cas(C)/142/2024	SALAM UDDIN KHAN Versus THE CHIEF GENERAL MANAGER (HRA)	MR. R P SARMAH MS. T SOM MR. P TELI	
13	I.A.(Civil)/1848/2024 CAVT. NO.03472/024, in WA/5113/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND AND 10 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. D GOGOI MR ARINDAM BARUAH FOR CAVEATOR
	WITH WA/5113/2024 (Filing Number)	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND AND 10 ORS A	MR. P MAHANTA	

- FOR FRESH ADMISSION WITH STAY/BAIL -

14	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
15	WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	WITH I.A.(Civil)/2457/2023 in WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
16	WA/125/2024	STATE OF ASSAM AND 4 OTHERS Versus MAMIDUL HASSAN AND ANR.	SR. GA, ASSAM	
17	WA/140/2024 FIXED	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS	MR. A K SARMA MS. P BHATTACHARYA MR H J TAMULI ADDL. A.G., MIZORAM GA, MIZORAM	MR. P D NAIR MR G ALAM (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. H ROHMAN (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. D NAG (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99)
18	WA/149/2024	THE STATE OF ASSAM AND 2 ORS. Versus AMARENDRA NATH A	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. D DAS MR. B GOGOI (R-1)
19	WA/187/2024 CAVT. NO.05212/024, FIXED, CAVT./521/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
	WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
20	WA/197/2024	PRAMOD JAISWAL AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, IWT SC, FINANCE
	WITH I.A.(Civil)/1838/2024 in WA/197/2024	PRAMOD JAISWAL AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, FINANCE SC, IWT
21	WA/198/2024	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 8 ORS (E)	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
22	WA/199/2024	NUR MOHAL BEGUM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR B D DAS MS. U NANDA MS A BORAH	GA, ASSAM SC, AG SC, IRRIGATION

23	WP(C)/3100/2024	DR. NIRANJAN DAS Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR D N SARMA	DY.S.G.I.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
24	PIL/36/2024	MAMTAZ FOUNDATION Versus THE UNION OF INDIA AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH MS. S NATH	DY.S.G.I.
25	WA/196/2024	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	SC, SEC. EDU. SC, CBSE
26	WP(C)/2877/2024 FIXED	SBFC FINANCE LTD Versus THE STATE OF ASSAM AND 3 ORS	MR I S MAZUMDAR MS. A AZAD	GA, ASSAM SC, REVENUE
27	WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
28	WP(C)/2974/2020 FIXED	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
29	WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B	SR. GA, ASSAM	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MR P R SARMA K AHMED K AHMED
30	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
WITH				
31	WP(C)/2151/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAIN (r-8) MR. A METO (r-8)
32	WP(C)/789/2024	MANOJ KONWAR Versus ASSTSTANT COMMISSIONER AND THREE OTHERS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
WITH				
33	WP(C)/788/2024	M/S HORIZON ENTRADE PRIVATE LIMITED Versus ASSISTANT COMMISSIONER OF STATE TAXES AND THREE ORS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
34	WP(C)/2011/2024	HAM-AK RURAL DEVELOPMENT FOUNDATION Versus ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE) AND 4 ORS.	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C I S M SC, N C I S M DY.S.G.I.
35	WP(C)/2343/2024 FIXED	M/S SUSHEE INFRA AND MINING LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR A NATH MS M PARBIN	SC, CGST GA, ASSAM DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
36	WA/53/2024 FIXED	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD
HEARING				
37	WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY

	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY
38	WA/203/2022	Versus THE UNION OF INDIA AND 7 ORS. PRODIP GOGOI	MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
39	WA/210/2022	BADRI PRASAD BARUWATI Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
40	WA/226/2022	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	GA, ASSAM MR. S D PURKAYASTHA (r-6) MS. S PHUKAN (r-6) SC, SEC. EDU.
41	WA/237/2022 CAVT. NO.06652/022, CAVT./665/2022	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
42	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
43	ITA/4/2024 FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
44	WITH ITA/2/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
45	WITH ITA/6/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
46	WITH ITA/7/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024

10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/302/2024	ALIM UDDIN Versus RAJPAL SINGH IFS	MR. N H LASKAR	
2	WP(C)/2485/2024	PARASH KUMAR BHATTACHARJEE Versus THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
3	WP(C)/2905/2024 FIXED	INDRAJIT SHYAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA B KUMAR MR. M K NEOG	GA, ASSAM SC, EXCISE DEPTT.
4	WP(C)/3085/2024	NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	SC, EXCISE DEPTT.
5	WP(C)/3119/2024	M/S B K GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
6	WP(C)/3121/2024	M/S B K GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/1827/2024 in Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SIDDHARTHA SINGH,I.A.S., AND 3 ORS.	J U AHMED	
	WITH Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SIDDHARTHA SINGH,I.A.S., AND ORS.	J U AHMED MR S R NAWAZ	MS. R B BORA (r-3) MR. S BORA (r-3)
8	I.A.(Civil)/1836/2024 in Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY, Versus SIDDHARTHA SINGH, IAS AND ORS.	J U AHMED	
	WITH Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY Versus SIDDHARTHA SINGH, IAS AND ORS.	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-3) MS. R B BORA (R-3) MR. S BORA (R-3)

ADMISSION

9	WP(C)/3277/2021 CAVT. NO.04542/021,	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
10	WP(C)/3475/2021	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
11	WP(C)/5071/2021	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
12	WP(C)/6153/2021	M/S GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
13	WP(C)/1965/2022 B/O	ANAMIKA SOCIAL WELFARE SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
14	WP(C)/6948/2022 FIXED	MD. TULTUL HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. H G HAZARIKA	SC, CO OP MR. P HAZARIKA P. BORAH
15	Arb.P./31/2023 FIXED	M/S CHIRAG ENFIELD AND 3 ORS. Versus SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	MR P BARUAH MR. P DAS MR. N N DUTTA
16	WP(C)/1215/2023	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC
17	WP(C)/1430/2023 FIXED	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC
18	WP(C)/1450/2023	SANU BODO AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, APDCL
19	WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
20	WP(C)/2670/2023 FIXED	SUBIR PAUL Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
21	WP(C)/6247/2023 FIXED	ANIL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	GA, ASSAM SC, AFDC
22	WP(C)/861/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
23	WP(C)/1671/2024 FIXED	RISHAB KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
24	WP(C)/2106/2024	ARUP GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR W TERON MS S K GUPTA	SC, AGRI. DEPARTMENT
25	WP(C)/2461/2024 FIXED	ANIRUDDHA PALIT AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K ROY MR N KALITA	GA, ASSAM
26	WP(C)/2978/2024 FIXED	NIRMAL JYOTI BHOWMICK Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA B KUMAR MR. M K NEOG	GA, ASSAM SC, EXCISE DEPTT.

ORDERS

27	WP(C)/2583/2018	BASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MRS N BEGUM	GA, ASSAM
28	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
29	I.A.(Civil)/2393/2019 WITH Cont.Cas(C)/375/2017 (D/O) in Cont.Cas(C)/375/2017	SHREEMANTA SHANKAR MISSION OF GUWAHATI Versus THE DEPUTY COMMISSIONER OF KAMRUP M	MS. S CHAKRAVARTY	
	WITH I.A.(Civil)/2392/2019	SHREEMANTA SHANKAR MISSION OF GUWAHATI Versus THE DEPUTY COMMISSIONER OF KAMRUP M	MS. S CHAKRAVARTY	
30	WP(C)/3706/2019	M/S. R.P. TECHNO AND ENGINEERS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, CBI
31	WP(C)/1819/2022 B/O	SAMANNAYA SWA NIYOJAN SANGSTHA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
32	WP(C)/1974/2022 B/O	PACHIM RANGIA WELFARE SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
33	WP(C)/4903/2022	SOBAHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR. N K DEBNATH, SC, P&RD GA, ASSAM
34	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
35	WP(C)/635/2024	JAGABANDHU PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM MRS. R DEVI (r-5)

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024

14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

THIS BENCH WILL RISE AT 3:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4628/2018 WITH LCR	DURGA NAMO DAS Versus THE UNION OF INDIA AND 5 ORS.	MS C MEDHI MR. S NATH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4807/2018 WITH LCR	MOHIR UDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR A RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/5239/2018 WITH LCR	ABDUL RASHID AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5240/2018 WITH LCR	ISMAIL HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR R DHAR MD. A MATLIB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/5245/2018 WITH LCR	JEHIRUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR. M ALI MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5247/2018 WITH LCR	KRISHNA RANI PAUL Versus THE UNION OF INDIA AND 5 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/5270/2018 WITH LCR	SHIBANI DAS Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE MS. M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/5276/2018 WITH LCR	SMTI. SAMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS P MAJHI MS K BORKOTOKY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/5279/2018 WITH LCR	CHANDANA PAUL Versus UNION OF INDIA AND 5 ORS	MR. N HOQUE MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T
10	WP(C)/3103/2024	SAIJUDDIN MIYA Versus THE UNION OF INDIA AND 6 ORS	M DEKA MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/3105/2024	MIYACHAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR MR. S S RAHMAN	DY.S.G.I.
12	WP(C)/3113/2024	MUSTT ANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3118/2024	PURNA BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/3120/2024	RAHMATULLAH Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI MR H A RASHID	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/3124/2024	SOBUR ALI @ ABDUS SOBUR SK Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MD I H LASKAR MS H BETALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ORDERS

16	I.A.(Civil)/1775/2024 in WP(C)/6971/2018	SRI PURNA DAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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WITH

[WP\(C\)/6971/2018](#)
WITH LCR

ON THE DEATH OF AMRITLAL DAS, HIS
LEGAL HEIRS AND 3 ORS.
Versus
THE UNION OF INDIA AND 6 ORS.

MS. D GHOSH
MS N DEKA
MR SAURADEEP DEY

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

HEARING

17	WP(C)/3589/2023 CAVT. NO.06262/023, FIXED	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



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[For Wednesday,19th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7061/2023	JAYANTA KUMAR BANIK Versus THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
2	Cont.Cas(C)/319/2024	RUHUL ALOM CHOUDHURY Versus SRI MUNINDRA NATH NGATEY		
3	WP(C)/2008/2024	TRAILUKYA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. A BORO MR. S BASUMATARY	GA, ASSAM SC, GAD SC, P H E
4	WP(C)/2989/2024 FIXED	NUR ALOM MONDAL AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR V CHOUDHURY (SC, SLRC DEPT.)
5	WP(C)/3098/2024	RAMANI KUMAR SARMA Versus GAUHATI UNIVERSITY AND 3 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, G U
6	WP(C)/3101/2024	RUSTANA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	DY.S.G.I.
7	WP(C)/3104/2024	RAMAYAN PRASAD YADAV Versus THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	DY.S.G.I.
8	WP(C)/3106/2024	EX TC 62089 RECT/GD SURESH KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
9	WP(C)/3110/2024	BIKROM PATOR Versus THE UNION OF INDIA AND 6 ORS	MR G BORDOLOI MS. J BURAGOHAİN MS A MESEN	DY.S.G.I.
10	WP(C)/3122/2024 B/O	HC/GD NO. 962333334 RAJ KISHOR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	DY.S.G.I.
11	WP(C)/3123/2024	MSTT. ZOHURA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. D GHOSH MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, FINANCE

12	WP(C)/3125/2024	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
<u>ORDER NO STEPS</u>				
13	Cont.Cas(C)/70/2019	RANJIT KAUSHIK Versus RAVI KAPOOR AND 2 ORS	MR. P P DUTTA MR T GOGOI	
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
14	I.A.(Civil)/1747/2024 in WP(C)/2734/2024	UPEN SAIKIA, Versus THE STATE OF ASSAM AND 7 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
	WITH WP(C)/2734/2024	UPEN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
15	I.A.(Civil)/1845/2024 in WP(C)/2671/2024	SAHJAHAN ALI @ SAHJEHAN ALI Versus THE STATE OF ASSAM AND 11 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, APSC SC, PWD
	WITH WP(C)/2671/2024	SAHJAHAN ALI @ SAHJEHAN ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, APSC SC, TECHNICAL EDU. SC, PWD
<u>ADMISSION</u>				
16	WP(C)/9441/2019	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAİN
	WITH WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
	WITH WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
19	WP(C)/146/2021	WASIM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. T N SRINIVASAN	GA, ASSAM SC, GAD SC, FINANCE
20	WP(C)/1713/2021	PRANAB BARKAKATI AND 21 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM M KATAKY SC, G U
21	WP(C)/3341/2021	NABAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
	WITH WP(C)/3433/2021	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
23	WP(C)/3437/2021	MINTU HANDIQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	WITH WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/2325/2021 in WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM

25	WITH WP(C)/3519/2021	RAJA SARKAR Versus STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
26	WITH WP(C)/3520/2021	NILUTPAL BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
27	WITH WP(C)/3528/2021	RAJA IRSHAD Versus THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
28	WITH WP(C)/3539/2021	PRITAM DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
29	WITH WP(C)/3798/2021	SWAHANAZ YASMIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
30	WP(C)/4182/2021	MISS RUKMINA KAHTUN Versus THE STATE OF ASSAM AND 3 ORS.	MD. A A KHAN MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM
31	WITH WP(C)/4656/2023	NAZMA PARBIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR. S MUNIR MS. S K NARGIS MS S BEGUM	GA, ASSAM MR S HOQUE (r-5)
32	WP(C)/5931/2021 FIXED	BIKASH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, PWD
33	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
34	WP(C)/136/2023 B/O	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
35	WP(C)/2268/2023 B/O	DESH RAJ Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
36	WP(C)/2516/2023 B/O	NO. JC 2900502L SUBEDAR GD RABI CHARAN DEB BARMA Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS. B SARMA DY.S.G.I.
37	WP(C)/3350/2023 B/O	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
38	WITH WP(C)/244/2023	NIPUL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM M ALAMGEER (R5) MR. A H M R CHOUDHURY (R5) MR. A ALAM (R5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
39	WP(C)/6102/2023 B/O	RAJU DEKA AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. A BHATTACHARJEE	SC, BTC SC, FOREST SC, FINANCE
40	WP(C)/339/2024 B/O	SHAKINA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	MRS. R DEVI DY.S.G.I.

41	WP(C)/537/2024 FIXED	CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. R DEVI ASSTT.S.G.I.
42	WP(C)/1012/2024 B/O	NO.G/214008F WARRANT OFFICER/GD (GENERAL DUTY) DEV RAM Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MR. U K GOSWAMI DY.S.G.I.
43	WP(C)/1262/2024 FIXED	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
44	WP(C)/1355/2024 FIXED	DHRITIMAN RAY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
45	WP(C)/1944/2024 FIXED	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
46	WP(C)/2188/2024 B/O	MD. ABDUL HANNAN RAJBARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR. K GOGOI DY.S.G.I.
47	WP(C)/2354/2024 FIXED	GO- 2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH	MR. S K MEDHI (r-1 to 4) DY.S.G.I. SC, UPSC
48	WP(C)/2385/2024 B/O	SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, P W D
49	WP(C)/2479/2024 FIXED	PRITOM BARUA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SMITH MR. R KAMAN	SC, EXCISE DEPTT.
50	WP(C)/2797/2024 FIXED	MD. ALTAF ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE B DUTTA	SC, CO OP
51	WP(C)/2909/2024 FIXED	PRIYARANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA O ASSUMI	GA, ASSAM SC, REVENUE
ORDERS				
52	WP(C)/5182/2022	SMT. KANCHAN HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR. D J DAS (P-1,2) N GAUTAM MS SABINA AHMED (P-1,2)	SC, HIGHER EDU SC, APSC SC, IRRIGATION
53	Cont.Cas(C)/660/2023 B/O	KONIKA PAUL Versus JURI PHUKAN, IAS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	
54	Cont.Cas(C)/220/2024 B/O	SABINA AHMED AND 222 ORS. Versus H. PATHAK AND 3 ORS.	MS. L DAS MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	
55	I.A.(Civil)/1730/2024 in Arb.P./28/2022	M/S JOY ENTERPRISE Versus UNION OF INDIA AND 4 ORS	MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
	WITH Arb.P./28/2022	PRADIP CHOUDHURY Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
56	I.A.(Civil)/1831/2024 in WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR A DEY	SC, P AND R.D.

WITH
[WP\(C\)/312/2024](#)

PURNIMA NANDI
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. B SARMA
MR. R SARMA
MR A DEY
MR B BARMAN

SC, P AND R.D.
GA, ASSAM

57 [WP\(C\)/2254/2024](#)
FIXED

DR. ALPANA MAHANTA
Versus
THE STATE OF ASSAM AND 7 ORS

MR H K DAS
MR N K SARMA

GA, ASSAM
MR S P DAS (R-2,3,4)
SC, DIRECTORATE OF
EMPLOYMENT

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
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2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/66/2024	INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI Versus ON THE DEATH OF KRISHNA CHANDRA BARUAH, HIS LEGAL HEIRS SMT. TANUJA BARUAH AND 5 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR A B DEY MR. S SUTRADHAR	
2	CRP(IO)/196/2024	TROILUKYA GOHAIN BARUAH Versus MOHINI GOHAIN BARUAH AND 2 ORS	MR. S SHARMA MR P DEKA	
3	CRP(IO)/197/2024	BISWAJIT DAS Versus SWAPNA DAS @ JUMI DAS	MR. S C BISWAS MS J H CHOUDHURY MS. K L R YANTHAN MS A BORAH MS. J GHOSH	
ADMISSION				
4	CRP/314/2014 WITH LCR	PARAMESH CH. DAS and 2 ORS. Versus TANMOY JYOTI MAHANTA and ANR.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI
5	MFA/92/2023	AKLIMA KHATUN KHATUN AND 5 ORS. Versus THE UNION OF INDIA	MR. B C DAS MS J KALITA	DY.S.G.I.
6	CRP(IO)/322/2023 FIXED	KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus JYOTISH CHANDRA CHUDHURY AND ANR.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. M K CHOUDHURY (R- 1,2) MR P BHARDWAJ (R-1,2) MR. M SARMA (R-1,2) MR. D. BORAH (R-1,2)
7	WP(C)/6558/2023	PURABI LAHAN HANDIQUE AND 11 ORS Versus THE UNION OF INDIA AND 8 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA	MR M Z AHMED(R-2 TO 8) MR. S S ROY (C.G.C., R1) MR. A M DUTTA (R-2 TO 8) DY.S.G.I.
8	WITH WP(C)/6015/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 8 ORS.	MR SISHIR DUTTA	MR M Z AHMED (R-2 TO 7) MRS. R DEVI (r-1 to 8) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.

	<p>WITH I.A.(Civil)/3325/2023 in WP(C)/6015/2023</p>	<p>MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 7 ORS</p>	<p>MR SISHIR DUTTA</p>	<p>MR S DUTTA MS S MOCHAHARI ASSTT.S.G.I.</p>
9	<p>MFA/14/2024</p>	<p>EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS</p>	<p>MR A J GHOSH MS D.CHAKRABARTY</p>	
10	<p>LA.App./19/2024</p>	<p>JELLY SHIRA Versus THE GENERAL MANAGER AND 2 ORS. H</p>	<p>MR H DAS MR. B C DEKA D BARUAH</p>	<p>GA, ASSAM MR. C K S BARUAH DY.S.G.I.</p>
11	<p>FAO/36/2024 CAVT. NO.02432/024, FIXED</p>	<p>NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED</p>	<p>S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA</p>	<p>MR. R ALI FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/1530/2024 in FAO/36/2024</p>	<p>NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED</p>	<p>S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA</p>	<p>MR. R ALI FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/1759/2024 in FAO/36/2024</p>	<p>NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED,</p>	<p>S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA</p>	<p>MR. R ALI</p>
12	<p>FAO/47/2024</p>	<p>TAYAB ALI Versus GAUHATI UNIVERSITY AND ORS</p>	<p>MR. A C SARMA MR G BHARADWAJ MR B DEORI</p>	<p>SC, G U</p>
	<p>WITH I.A.(Civil)/1798/2024 in FAO/47/2024</p>	<p>TAYAB ALI Versus GAUHATI UNIVERSITY AND ORS</p>	<p>MR. A C SARMA MR G BHARADWAJ MR B DEORI</p>	<p>SC, G U</p>
13	<p>FAO/50/2024</p>	<p>RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS</p>	<p>MR H K SARMA</p>	
	<p>WITH I.A.(Civil)/1842/2024 in FAO/50/2024</p>	<p>RAJEN BORO AND ANR Versus PRABHAKAR TIWARI AND 6 ORS</p>	<p>MR H K SARMA</p>	
14	<p>FAO/51/2024</p>	<p>KOTAK MAHINDRA BANK LTD. Versus UCO BANK AND 4 ORS.</p>	<p>MR G KHANDELIA MR. K DEKA MR R PAUL</p>	
ORDERS				
15	<p>I.A.(Civil)/2415/2017 in MFA/294335/2017</p>	<p>EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS, Versus M/S GLORISHINE MULTI TRADE P LTD, and 3 ORS,</p>	<p>MR. M SMITH</p>	<p>MR.R THAKURIAR-1 MR.L P SHARMA(R-1)</p>
	<p>WITH MFA/294335/2017 (Filing Number)</p>	<p>EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS Versus M/S GLORISHINE MULTI TRADE P LIMITED and 3 ORS</p>	<p>MR.K K NANDI MS.P KALITA</p>	
16	<p>Arb.A./11/2018 WITH LCR</p>	<p>SRI BRAJA NATH GOGOI Versus OIL INDIA LIMITED</p>	<p>MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG</p>	<p>MR. A SARMA (R-1) MR. K KALITA (R-1) MR. S CHOWDHURY (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)</p>
17	<p>CRP(IO)/222/2019</p>	<p>SHAHEN SHAH Versus JAHANARA BEGUM AND 23 ORS.</p>	<p>MS M HAZARIKA MS. S KHOUND</p>	<p>MR. N J GOGOI (R-7,14 TO 17) MR K BROOK</p>

18	MFA/236/2019 WITH LCR	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR H GUPTA
19	MACApp./296/2019 B/O	SRI BIREN CHANDRA BORAH Versus ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA
20	Mat.App./2/2022 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
21	MFA/91/2022 WITH LCR	UNION OF INDIA AND ANR Versus MS MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
22	CRP/14/2023 CAVT. NO.14452/022,	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI FOR CAVEATOR
	WITH I.A.(Civil)/263/2023 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
	WITH I.A.(Civil)/49/2024 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus ON THE DEATH OF MOHIT CHANDRA LAHKAR,	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI
23	MFA/29/2023 WITH LCR	NEW INDIA ASSURANCE CO . LTD. Versus MOTIUR ALI @ MOTIUR RAHMAN B	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR. M A SHEIKH MS F INTAZ (r-1,2,3) MR. M R Z CHOUDHURY MR B KALITA (r-1,2,3) MR. W A SHEIKH
	WITH I.A.(Civil)/962/2023 in MFA/29/2023	NEW INDIA ASSURANCE CO . LTD. Versus MOTIUR ALI @ MOTIUR RAHMAN B	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MS F INTAZ (r-1,2,3) MR B KALITA (r-1,2,3)
24	MACApp./251/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus PRAFULLA KONWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S KHAN (R-1) MR. K BHATTACHARJEE (R-1) MR. N BORUAH
	WITH I.A.(Civil)/1855/2023 in MACApp./251/2023	ORIENTAL INSURANCE COMPANY LTD. Versus PRAFULLA KONWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
25	I.A.(Civil)/1642/2023 FIXED in Mat.App./5892/2023 WITH Mat.App./5892/2023 (Filing Number)	XXXX XXXX Versus XXXX XXXX	MR. A M S MAZUMDER	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM
	WITH I.A.(Civil)/2897/2023 FIXED in MFA/10363/2023 WITH MFA/10363/2023 (Filing Number)	UNION OF INDIA Versus HABI SHEIKH AND ANR	MR H GUPTA	MR J MOLLAH MRS. A BHANU MS. S P DAS
	WITH MFA/10363/2023 (Filing Number)	UNION OF INDIA Versus HABI SHEIKH AND ANR A	MR H GUPTA	
27	CO/1/2024 in MACApp./691/2022	SALEHA KHATUN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	

	WITH MACApp./691/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR D MONDAL (R-1) DR. U BARUAH (R1) MR S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/2812/2022 in MACApp./691/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
28	Mat.App./5/2024 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. A K RAY MISS T DAS MS S ZAMAN	MR. A GANGULY MR. A DHANUKA
	WITH I.A.(Civil)/574/2024 in Mat.App./5/2024	XXXXXXX Versus XXXXXXX	MR. A K RAY MISS T DAS MS S ZAMAN	MR. A GANGULY MR. A DHANUKA
29	FAO/27/2024 B/O	NUR NEHAR KHATUN Versus KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. B J MUKHERJEE(R-1,2) MS R SAHA (R-1,2)
	WITH I.A.(Civil)/1231/2024 in FAO/27/2024	NUR NEHAR KHATUN Versus KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
30	Review.Pet./59/2024 in WP(C)/6453/2019 (D/O), WP(C)/8386/2019 (D/O)	ANITA MECH Versus THE UNION OF INDIA AND 17 ORS	MS. K JAIN	GA, ASSAM SC, NHAI MR. D J DAS(R-1) DY.S.G.I. SC, KARBI ANGLONG
31	I.A.(Civil)/170/2024 in Mat.App./57/2024	XXXXXXX Versus XXXXXXX	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS K BARMAN	
	WITH Mat.App./57/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. K R PATGIRI	
32	I.A.(Civil)/1525/2024 in WP(C)/5535/2022 (D/O) in WP(C)/5535/2022	SAHIDUL ISLAM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
33	I.A.(Civil)/1665/2024 in MACApp./337/2021 (D/O) in MACApp./337/2021	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI NAMITA KALINDI and 2 ORS	MR. A J SAIKIA MR. S. PEGU	
34	I.A.(Civil)/1702/2024 in MFA/80/2014 (D/O) in MFA/80/2014	ON THE DEATH OF BHAGAWANLAL GUPTA, HIS LEGAL HEIR, MALATI GUPTA AND ANR Versus DEEPAK GUPTA,	MS R SAHA N CHAUDHURY	MR. B J MUKHERJEE MR. H BURAGOHAIN
35	I.A.(Civil)/1718/2024 FIXED in MFA/5976/2024	M/S DOOARS CONSTRUCTION COMPANY Versus BEGUM MAHMUDA AND 2 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	
	WITH MFA/5976/2024 (Filing Number)	M/S DOOARS CONSTRUCTION COMPANY Versus BEGUM MAHMUDA AND 2 ORS E	MR. S ISLAM	
36	I.A.(Civil)/1720/2024 FIXED in MACApp./160/2024	SMTI. KASANG TISSOPI Versus UNION OF INDIA AND 2 ORS	MR. M TALUKDAR	MRS. A GAYAN
	WITH MACApp./160/2024	UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR
37	I.A.(Civil)/1738/2024 WITH LCR in MFA/67/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DIPAK KALITA AND ANR.	MR. S K GOSWAMI	

	WITH MFA/67/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DIPAK KALITA AND ANR.	MR. S K GOSWAMI MS P SARMA
	WITH I.A.(Civil)/1739/2024 in MFA/67/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DIPAK KALITA AND ANR	MR. S K GOSWAMI
38	I.A.(Civil)/1799/2024 in MFA/6588/2024	ORIENTAL INSURANCE CO. LTD. Versus CHAHEN BORO AND ANR.	MS. M CHOUDHURY
	WITH MFA/6588/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B	MS. M CHOUDHURY
	WITH I.A.(Civil)/6590/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B	MS. M CHOUDHURY
39	I.A.(Civil)/1829/2024 in MACApp./6599/2024	NATIONAL INSURANCE COMPANY LIMITED Versus MINA BEGUM AND 2 ORS.	MRS. S ROY
	WITH MACApp./6599/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MINA BEGUM AND 2 ORS B	MRS. S ROY
	WITH I.A.(Civil)/6600/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MINA BEGUM AND 2 ORS B	MRS. S ROY
40	I.A.(Civil)/1843/2024 in Test.App./5941/2024	GAUTAM CH DEY @ GAUTAM DEY Versus UTTAM DEY @ UTTAM CH DEY AND 4 ORS	MR. N K KALITA MR D DEKA
	WITH Test.App./5941/2024 (Filing Number)	GAUTAM CH DEY Versus UTTAM DEY @ UTTAM CH DEY AND 4 ORS F	MR. N K KALITA
41	I.A.(Civil)/1849/2024 in MFA/6513/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SHAHJAHAN ALI AND LALCHAN LAI.	MR. A J SAIKIA MR. B KAKATI M CHETIA MR. S. PEGU
	WITH MFA/6513/2024 (Filing Number)	NATIONAL INSURANCE CO LTD Versus SHAHJAHAN ALI AND LALCHAN LAI H	MR. A J SAIKIA
	WITH I.A.(Civil)/6515/2024 (Filing Number)	NATIONAL INSURANCE CO LTD Versus SHAHJAHAN ALI AND LALCHAN LAI H	MR. A J SAIKIA
42	I.A.(Civil)/1867/2024 in MACApp./6263/2024	ORIENTAL INSURANCE CO. LTD. Versus MOMIRAN NESSA AND 10 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
	WITH MACApp./6263/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MOMIRAN NESSA AND 10 ORS B	MR SISHIR DUTTA
	WITH I.A.(Civil)/6266/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MOMIRAN NESSA AND 10 ORS B	MR SISHIR DUTTA
	WITH I.A.(Civil)/6267/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MOMIRAN NESSA AND 10 ORS B	MR SISHIR DUTTA

43 [I.A.\(Civil\)/1873/2024](#)
in MACApp./4685/2024

ORIENTAL INSURANCE COMPANY LTD.
Versus
HALADHAR DAS AND 2 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

WITH
[MACApp./4685/2024](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD
Versus
HALADHAR DAS AND 2 ORS F

MS. R D MOZUMDAR

STAY MATTERS

44 [Tr.P.\(C\)/79/2022](#)
FIXED

SMTI BINITA THAPA
Versus
KHEMRAJ THAPA

MR. B C DAS

45 [CRP\(IO\)/53/2024](#)
B/O

ON THE DEATH OF MD. MAYURUDDIN
CHOUDHURY HIS LEGAL HEIRS NAMELY
RAJU CHOUDHURY AND 2 ORS
Versus
MD. ABDUL SALAM AND 2 ORS

MR. R B PHOOKAN
R SARMAH
MS M KAKOTY
MR K J HAZARIKA

MR. A R SIKDAR
MR. S I TALUKDAR
D J BARMAN

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/20/2024	GEDELA MAJHI (MARDI) @ RAJEN Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/21/2024	KEWAL SINGH CHETRY Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/22/2024	RADHASYAM KARMAKAR Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/34/2024	AINUL HAQUE Versus THE STATE OF ASSAM		PP, ASSAM
5	Crl.A./190/2024	KAMAL UDDIN MAZUMDAR AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
	WITH I.A.(CrI.)/569/2024 in Crl.A./190/2024	KAMAL UDDIN MAZUMDAR AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
ORDERS				
6	Crl.A./13/2022 2 Y 6 M 4 D :WITH OFFICE NOTE , LCR - 4 (FOUR) FILES, P.B. 2	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/34/2022 in Crl.A./13/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	Mat.App./46/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR A B DEY MR. S SUTRADHAR

	WITH I.A.(Civil)/2529/2023 in Mat.App./46/2023	XXXXXXX Versus XXXXXXX	MR. D CHAKRABARTY MS D.CHAKRABARTY	
8	Cri.A./124/2023 1 Y 2 M 24 D :WITH LCR - 4 (FOUR) FILES, P.B. 2	MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
9	Cri.A./391/2023 WITH LCR - 4 (FOUR) FILES	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
	WITH I.A.(Cri.)/1019/2023 in Cri.A./391/2023	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
10	I.A.(Cri.)/926/2023 WITH LCR - 4 (FOUR) FILES, FIXED in Cri.A./369/2023	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
	WITH Cri.A./369/2023	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	MR J HUSSAIN (R-2) MR. F A HASSAN (R-2) PP, ASSAM
11	I.A.(Civil)/1647/2023 in Mat.App./3983/2023	XXXX XXXX Versus XXXX XXXX	MR. R DE MS. D PATHAK	DR. N DEKA MS P CHAKRABORTY MS N MANSURI
	WITH Mat.App./3983/2023 (Filing Number)	XXXX XXXX Versus XXXX XXXX	MR. R DE	
12	I.A.(Cri.)/114/2024 in CRL.A(J)/11654/2023	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/11654/2023 (Filing Number)	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR. H	MS S SARMA HAZARIKA	
13	Cri.A./125/2024 WITH OFFICE NOTE, LCR - 8 (EIGHT) FILES	SONDEV RABHA AND 9 ORS. Versus STATE OF ASSAM	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY	PP, ASSAM
	WITH I.A.(Cri.)/416/2024 in Cri.A./125/2024	BIKI RABHA AND 3 ORS. Versus THE STATE OF ASSAM	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY	PP, ASSAM
14	I.A.(Cri.)/168/2024 WITH LCR - 3 (THREE) FILES, OFFICE NOTE, FIXED in Cri.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
	WITH Cri.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	MR. A TALUKDAR (r-2) MR. M BISWAS (r-2) MR D KALITA (r-2) S K DAS PP, ASSAM

15	I.A.(CrI.)/269/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES in CrI.A./76/2024 WITH CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
		MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
16	I.A.(CrI.)/550/2024 WITH OFFICE NOTE in CrI.A./293/2023 WITH CrI.A./293/2023	APURBA KALITA @ APU @ ANKUR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M H BARBHUYAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
		APURBA KALITA @ APU @ ANKUR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M H BARBHUYAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
17	I.A.(CrI.)/552/2024 WITH LCR - 4 (FOUR) FILES in CrI.A./433/2023 WITH CrI.A./433/2023	MOMI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
		BUDHESWAR SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MS. M NEOG	MS. M BORAH (R-2) PP, ASSAM
HEARING				
18	CRL.A(j)/54/2020 6 Y 6 M 1 D :WITH LCR - 3 (THREE) FILES, P.B. - 2, FIXED	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
19	CRL.A(j)/77/2020 4 Y 6 M 12 D :PART-HEARD, FIXED	BISHNU URANGIA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
20	CrI.A./92/2023 1 Y 3 M 22 D :WITH OFFICE NOTE, LCR -5(FIVE) FILES, P.B.-2, B/O WITH I.A.(CrI.)/911/2023 in CrI.A./92/2023	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM
		UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024

- | | | | | |
|-----|------------|------------|----|------------|
| 14) | MR N ALAM | 15-06-2024 | To | 21-06-2024 |
| 15) | MR S SARMA | 17-06-2024 | To | 15-07-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
2	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

LEAVE NOTE OF ADVOCATES FOR 19/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 WP(C)/2793/2024 FIXED	KRISHNA CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, REVENUE
2 WP(C)/3041/2024 FIXED	ALIMUDDIN KHAN Versus THE STATE OF ASSAM AND 11 ORS	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM
3 WP(C)/3059/2024 FIXED	VIJAY MOHAN DAS GIDWANI Versus THE STATE OF ASSAM AND 4 ORS	MS M SUTRADHAR MR. A SARMAH MS. N KALITA	MR. P MAHANTA(R-5) MS C DAS(R-5) MS. M BORGHAIN(R-5) SC, TRANSPORT DEPARTMENT, ASSAM
4 WP(C)/3089/2024	SWARNA DEORI Versus THE INSURANCE OMBUDSMAN OF SBI LIFE INSURANCE COMPANY LIMITED AND 5 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	
5 WP(C)/3090/2024 B/O	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM SC, REVENUE
6 WP(C)/3096/2024	RAJA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
7 WP(C)/3097/2024	SAYED ISFAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	GA, ASSAM SC, REVENUE
8 WP(C)/3099/2024	DOKONIA GRAZING RESERVE SONGRAKSHAN COMMITTEE Versus THE STATE OF ASSAM AND 3 ORS	MR. N C DAS MS. M DEVI MS M BORAH	GA, ASSAM SC, REVENUE
9 WP(C)/3107/2024	HEMO SAIKIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	SC, REVENUE SC, FINANCE SC, WATER RESOURCE

10	WP(C)/3108/2024	AZIAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR A SHARMA	SC, P AND R.D. GA, ASSAM
11	WP(C)/3109/2024	RANUJA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
12	WP(C)/3111/2024	ASWINI BORAH Versus THE NATIONAL HIGHWAYS AUTHORITY OF INDIA AND 6 ORS	MR. R BORUAH	GA, ASSAM SC, NHAI SC, REVENUE SC, FINANCE
13	WP(C)/3112/2024	M/S HIMANSU TRAILER SERVICE Versus THE STATE OF ASSAM AND 4 ORS	MR. S J SARMAH MR D CHUTIA	GA, ASSAM
14	WP(C)/3115/2024	RENUKA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE SC, REVENUE
- FOR ORDERS -				
15	I.A.(Cr.)/419/2023 AB 683/2023(D/O) in AB/683/2023	GITARTHA SAIKIA, Versus DEBRAJ BORGOHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM
16	Review.Pet./53/2024 IN WP(C)/7388/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus PHUKAN CHANDRA TALUKDAR AND ORS	MR. P N GOSWAMI MR. S P SHARMA	
17	Cont.Cas(C)/127/2024 FIXED	JALIL UDDIN Versus SHRI GYANENDRA DEV TRIPATHI AND ANR	MR S ISLAM MR S ISLAM MR. R ISLAM	MR. D SAIKIA (r-1,2) MR. D SAIKIA (r-1,2) MR. R BORPUJARI (R-2) MR. A BHATTACHARYYA (r-1) MR. S DUTTA (R-2)
18	WP(C)/2700/2024 FIXED	NAVAJYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM DY.S.G.I. SC, PWD
- FOR FRESH ADMISSION WITH STAY/BAIL -				
19	WP(C)/1293/2024 FIXED	LAKHIMPUR DISTRICT SECTION DIVISIONAL N F RAILWAY FREIGHT TRUCK UNION HARMOTI JUNCTION Versus THE UNION OF INDIA AND 10 ORS	MR D SAIKIA MR. B K DAS MR. D BANIA	GA, ASSAM MR. D J DAS (R-1 to 4) DY.S.G.I.
20	WP(C)/2147/2024 FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
21	WP(C)/2157/2024 FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
22	WP(C)/2929/2024 FIXED	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
23	WP(C)/2503/2024 FIXED	ABDUL QADIR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. PADMINI BARUA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC
24	WP(C)/2539/2024 FIXED	DUSHMANTA MEDHI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS (B)	MR. A DHAR MD F FARIDI	SC, GMC SC, G M D A

25	WP(C)/2865/2024 FIXED	SRI DINESH KUMAR SHARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WP(C)/3413/2022 FIXED	FRIDOUS SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR R DHAR, SC, WPT&BC MR. P HAZARIKA (R-3 & 4) MR. P HAZARIKA (R-8) MS. P. BORAH (R-3 & 4) MS. M BARMAN, GA, ASSAM
27	WP(C)/4346/2023 FIXED	MONI RAM ROY AND ANR Versus THE POWER GRID CORPORATION OF INDIA LIMITED AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, POWER GRID SC, REVENUE
28	Arb.P./2/2024 FIXED	JWIL- RANHILL JV Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
29	WP(C)/193/2024 FIXED	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. K K NANDI (r-5,6) MR. G PEGU MS S DEY (r-5,6) MISS. R. DAS (r-5,6) DY.S.G.I.
30	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
31	WP(C)/1792/2024 FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
32	WP(C)/2203/2024 FIXED	MD ALAUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
33	WP(C)/2435/2024 FIXED	MADHUSUDAN BIDAWATKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. B KALITA	MR. D P BORAH (R-4) MR B PAUL (R-4) SC, HOUSING AND URBAN AFFAIRS SC, G M D A SC, GMC
34	WP(C)/2459/2024 FIXED	AMIT JASRASARIA Versus THE UNION OF INDIA	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
35	WP(C)/2519/2024 FIXED	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM

36	WP(C)/2543/2024 FIXED	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
37	WP(C)/2544/2024 FIXED	M/S VRIDHI IRON AND STEELS Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
38	WP(C)/2545/2024 FIXED	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
39	WP(C)/2547/2024 FIXED	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
40	WP(C)/2571/2024 FIXED	MUKUL BORAH Versus UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	WP(C)/2749/2024 FIXED	M/S ARMENGE ENGG. AND MANAGEMENT CONSULTANT PVT LTD Versus THE UNION OF INDIA AND 2 ORS.	MS N MAHANTA N GAUTAM	MR. P J SAIKIA, SR. ADV (R- 1,2,3) MS M NIROLA(R-1,2,3) MR K J SAIKIA (R-1,2,3) DY.S.G.I. SC, NHIDC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
42	WP(C)/3864/2022 FIXED	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
	WITH			
43	WP(C)/5195/2022	MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
	WITH			
44	WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
	WITH			
45	WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
	WITH			
46	WP(C)/4596/2022 FIXED	CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
47	WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
	I.A.(Civil)/1657/2024 in WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE

48	WITH WP(C)/4921/2022	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
49	WITH WP(C)/1430/2024	PANKAJ KUMAR NANDA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	GA, ASSAM MR. C BORUAH, SC, NHAI MR. C BORUAH, SC, NHAI MR H SHARMA, GA, ASSAM MR. R BORPUJARI,SC, REVENUE SC, REVENUE SC, PWD
50	WP(C)/1412/2023 FIXED	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
51	WP(C)/1567/2023 FIXED	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	WITH I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
	WITH I.A.(Civil)/1010/2024 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
52	WP(C)/2877/2023 FIXED	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, APDCL
53	WP(C)/5677/2023 FIXED	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST
54	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED, WITH CAVT. 1248/2023, CAVT. 1389/2023	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
55	WP(C)/2088/2024 FIXED	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
56	WITH WP(C)/2087/2024	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
57	WITH WP(C)/2195/2024	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
WITHDRAWAL				
58	WP(C)/8129/2022 B/O	BHABENDRA NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MR D KHAN	GA, ASSAM MR. S BORA (r-2) MS J RAJKUMARI (r-2)

HEARING

59	WP(C)/2833/2017 FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
60	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
61	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
62	WITH WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1762/2024	ABDUL RASHID Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KOUR	PP, ASSAM
TOP OF THE LIST				
2	RFA/5/2016 (HEARING), WITH LCR	HAI DOR HUSSAIN and 2 ORS Versus MD ABDUL KARIM @ MAINA MASTER	MR.U B SARMA MR.G MISHRA	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MR.P NAYAK MR.A DEKA
3	RFA/7/2016 (HEARING), WITH LCR	INDIAN RED CROSS SOCIETY and ANR Versus STATE OF ASSAM and 2 ORS	MR.N DHAR MR. T U LASKAR MR.K BAISHYA	GA, ASSAM(R1-3)
	WITH I.A./336/2016 in RFA/7/2016	INDIAN RED CROSS SOCIETY and ANR Versus STATE OF ASSAM and 2 ORS	MR.N DHAR MR. T U LASKAR MR.K BAISHYA	GA, ASSAM(R1-3)
ADMISSION				
4	Crl.Pet./82/2018 FIXED	UPENDRA GOGOI @ UPEN CHANDRA GOGOI Versus NARAYAN BHUYAN	MRS R BEGUM MR. P KATAKI MS. M DEVI	MR. T ISLAM MR. K PRASAD MS. R DEKA
5	Crl.Pet./502/2022 WITH LCR 1 FILE, B/O	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	MR. S DAS MRS. A DAS MS. P ADHIKARI	PP, ASSAM
	WITH Crl.Pet./67/2021	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	G UDDIN MR. S DAS MS. P ADHIKARI	PP, ASSAM
7	Crl.Pet./1168/2023	ARUN SAHANI @ ARUN KUMAR SAHANI Versus THE STATE OF ASSAM AND ANR.	MR. P S BHATTACHARYYA MS J K JAISWARA J DAS	MR. R C SAIKIA (R-2) MS. K SAIKIA (R-2) MS. N DEY (R-2) MR. P SARMAH (R-2) PP, ASSAM
8	Crl.Pet./1288/2023	MINTU NEOG Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR A RAHMAN	MR. S RANA (R-2) PP, ASSAM

9	MFA/38/2024	UNION OF INDIA Versus M/S LUNIA MARKETING PVT. LTD.	MR. K GOGOI	
	WITH I.A.(Civil)/1876/2024 in MFA/38/2024	UNION OF INDIA Versus M/S LUNIA MARKETING PVT. LTD.	MR. K GOGOI	
10	MACApp./293/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SARALA BORA AND 2 ORS.	MRS. D DAS BARMAN	
	WITH I.A.(Civil)/1832/2024 in MACApp./293/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SARALA BORA AND 2 ORS.	MRS. D DAS BARMAN	
11	MACApp./294/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SURABHI DALU @ SURABHI BHALU AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/1837/2024 in MACApp./294/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SURABHI DALU @ SURABHI BHALU AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI M CHETIA MR. S. PEGU	
12	MACApp./295/2024	SBI GENERAL INSURANCE COMPANY LTD. Versus DULUMONI LAHON AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	MACApp./296/2024	JULAN DEBNATH AND ANR. Versus MAIDUL ISLAM AND ANR.	MR. M TALUKDAR	
14	Crl.Pet./505/2024 FIXED	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MD F FARIDI	MR B P BORAH(R-2) MR P J DUTTA(R-2) MR R S RONGHANG(R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1489/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. JAMAL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
16	Bail Appln./1494/2024 WITH OFFICE NOTE, FIXED	MUZZAMIL HOQUE Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
<u>ORDERS</u>				
17	MACApp./307/2014 WITH LCR	SOMOTHI DAIMARI Versus DIBYAJYOTI SAIKIA and 2 ORS	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.R GOSWAMI(R-3) MR.I ALAM(R-3) MS.M SAIKIA(R-3)
18	I.A.(Civil)/1598/2016 in MACApp./280390/2016	UNITED INDIA INSURANCE CO. LTD. Versus MAHESH DEKA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-5 MRSISHIR DUTTA(R-5) MSN KALITA(R-5) MR.C SHARMA(R-5) MR.SIDHANT DUTTA(R-5)
	WITH MACApp./280390/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MAHESH DEKA and 4 ORS		
19	I.A.(Civil)/1674/2016 in MACApp./280392/2016	UNITED INDIA INSURANCE CO. LTD. Versus BABUL BASUMATARY and 5 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. U K DUTTA (R6) MR. K BORAH (R6) MR. B KASHYAP (R6)

	WITH MACApp./280392/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus BABUL BASUMATARY and 5 ORS		
20	RFA/36/2018 WITH LCR	ON THE DEATH OF JIWAN MAL JAIN, HIS LEGAL HEIRS 1.1) SMTI. MANJU DEVI JAIN Versus M/S BAROWA BROTHERS PVT LTD	MR. O P BHATI MR. T C DAS MR. P SARMA	MR. R MAZUMDAR (R1) MR. R DUBEY MR H BEZBARUA (R1) MR. U SARMA (R1) MS. P BARMAN (R1) FOR CAVEATOR MRS. N RAHMAN
21	WITH RFA/64/2018	ON THE DEATH OF JIWAN MAL JAIN, HIS LEGAL HEIRS 1.1) SMTI. MANJU DEVI JAIN Versus M/S BAROWA BROTHERS PVT LTD AND 7 ORS	MR. O P BHATI MR. P SARMA MR. S KHAN	MR. R MAZUMDAR (R1) MRS P RAI (R1) MR. R DUBEY MR. R DUBEY MR H BEZBARUA (R1) MR. U SARMA (R1) MS. A B KAYASTHA (R2, R3, R5) MR. A N I HUSSAIN (R2, R3, R5) MS. P K DEVI (R1)
22	RFA/90/2018 WITH LCR	MD ASIF IQBAL Versus PRADIP KUMAR ADHYAPAK AND 5 ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. S KATAKEY MR. M SAHEWALLA	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. A DHAR MR. A DHAR MS A BEGUM MR K BORTHAKUR MR. D J DAS N GAUTAM
23	I.A.(Civil)/1783/2019 IN MAC.APP. 184/2014(D/O) in MACApp./184/2014 WITH I.A.(Civil)/1784/2019	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
24	RFA/2/2021 FIXED	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
24	RFA/2/2021 FIXED	UNION OF INDIA AND 6 ORS. Versus SAJJAD MANNAN	MRS. R BORAH MR. D BORAH	MR. Y S MANNAN MS N DEKARAJA
25	RFA/22/2023 WITH LCR, FIXED	PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR.	MR. A SATTAR S CHOUDHURY	MR. P KHATANIAR (r-1,2) MS N RAHMAN FOR CAVEATOR
26	WITH I.A.(Civil)/1382/2023 in RFA/22/2023	PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR.	MR. A SATTAR S CHOUDHURY	MS N RAHMAN FOR CAVEATOR
26	I.A.(Civil)/85/2023 in MACApp./15367/2022	UNITED INDIA INSURANCE CO. LTD. Versus PUSPA LAMA AND 4 ORS.	MS. M CHOUDHURY MS C BORAH	MR. SURAJIT DAS (r-1,2,3) MR. P P DAS MR. M KALITA (r-1,2,3)
27	WITH MACApp./15367/2022 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus PUSPA LAMA AND 5 ORS. A	MS. M CHOUDHURY	
27	Crl.A./304/2023 WITH OFFICE NOTE, B/O	GOPAL PAUL Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
28	Crl.Pet./406/2023 B/O	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR D K BHATTACHARYYA (r-1,2,3) S ACHUMI (r-1,2,3) K BHARALI PP, ASSAM

29	Crl.A./457/2023 WITH LCR 5 FILES WITH I.A.(Crl.)/1228/2023 in Crl.A./457/2023	MD. UMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
30	Crl.Pet./1323/2023 WITH LCR 1 FILE	MD. UMED ALI, Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH	PP, ASSAM
31	I.A.(Civil)/1649/2023 FIXED in MACApp./6012/2023 WITH MACApp./6012/2023 (Filing Number)	JALAL UDDIN @ MD. JALAL Versus LIBERTY VIDEOCON GEN. INS. CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R GOSWAMI(R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
32	RFA/7/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. Versus M/S AGARWAL TRADING COMPANY AND ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
33	Crl.Pet./13/2024 WITH LCR	JESMINA PARBIN Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA	MR. A K AHMED (R-2) MS. P KAKATI (R-2) PP, ASSAM
34	Crl.A./100/2024 WITH LCR 5 FILES WITH I.A.(Crl.)/323/2024 in Crl.A./100/2024	PABITRA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
35	MACApp./101/2024 (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	ORIENTAL INSURANCE COMPANY LTD Versus ATABULLA DILOWAR @ DILBAR AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	A G CHOUDHURY (r-1)
36	I.A.(Crl.)/209/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O in Crl.A./58/2024 WITH Crl.A./58/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
37	Crl.Pet./293/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
38	Crl.Pet./293/2024	JAGADISH DEKA Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH	PP, ASSAM
38	I.A.(Crl.)/405/2024 WITH LCR 3 FILES in Crl.A./437/2023 WITH Crl.A./437/2023	GIRIN GOGOI, Versus THE STATE OF ASSAM,	MR. K BORUAH MS P DAS	PP, ASSAM
	WITH I.A.(Crl.)/1153/2023 in Crl.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
39	Crl.Pet./434/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ABDULLAH KHAN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
40	I.A.(Crl.)/557/2024 in Crl.Pet./517/2024	K SATHAKKATHAULLAH Versus THE STATE OF ASSAM AND ANR	M K BORAH	PP, ASSAM

	WITH Crl.Pet./517/2024	K SATHAKKATHAULLAH Versus THE STATE OF ASSAM AND ANR	M K BORAH	PP, ASSAM
41	I.A.(Civil)/1639/2024 FIXED in RSA/60/2019 WITH RSA/60/2019	ON THE DEATH OF LT JOYNOB BIBI Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. N DHAR MS. U BARUAH
42	I.A.(Civil)/1814/2024 in RFA/5994/2024	ON THE DEATH OF APPELLANT NO. 1 HER LEGAL HEIRS AND 12 ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH
	WITH RFA/5994/2024 (Filing Number)	M/S SUBANSIRI TRADE AND AGENCIES AND ANR Versus UNION OF INDIA AND ANR	MR. R HUSSAIN MRS. S ROY MS P SEN MR A A AHMED	
43	I.A.(Civil)/1815/2024 in MACApp./4062/2024 WITH MACApp./4062/2024 (Filing Number)	M/S SUBANSIRI TRADE AND AGENCIES AND ANR Versus UNION OF INDIA AND ANR H	MR. R HUSSAIN	
		THE NATIONAL INSURANCE COMPANY LTD. Versus NANDITA DAS AND 5 ORS.	MR. P J BARMAN MS P PHUKAN MS R TADO	
		THE NATIONAL INSURANCE COMPANY LTD Versus NANDITA DAS AND 5 ORS F	MR. P J BARMAN	
44	I.A.(Civil)/1828/2024 IN CRP 47/2019(D/O), WITH LCR in CRP/47/2019	ABDUL RAZZAK Versus ABDUL HAQUE AND 3 ORS	MR MONZUR K CHOUDHURY	MR S ISLAM
HEARING				
45	FAO/60/2022 CAVT. NO.11222/022, PART-HEARD, FIXED	THE ADVERTISING STANDARDS COUNCIL OF INDIA Versus CENTURY PLYBOARDS (INDIA) LIMITED	MR S KHOUND MR H K NATH MS. N BORAH	MR. B BARMAN MS. N UPADHYAY FOR CAVEATOR
46	MACApp./438/2018 WITH LCR, B/O	ROBIN CH. RAY and ANR Versus RELIANCE GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M J BARUAH	MR. P J SAIKIA
47	CRL.A(j)/111/2019 6 Y 4 M 1 D :WITH LCR 5 FILES, P.B.-1	BUDHUA MUNDA Versus THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM
48	Crl.Rev.P./545/2019 WITH LCR 6 FILES, B/O	BOGA BHAR Versus THE STATE OF ASSAM AND ANR	MR D DAS MR. B J TALUKDAR	PP, ASSAM
49	Crl.Pet./86/2022 WITH LCR 1 FILE, FIXED	DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
50	Crl.Pet./487/2023 WITH LCR 1 FILE, FIXED	DEBASHISH DAS AND ANR Versus MITHUN RAY AND ANR	MR. A AHMED U U KHAN	MR. D K SARMAH (R-1) MS. J DEKA (R-1) MS. A TALUKDAR (R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1770/2024	SALIM ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
<u>MOTION</u>				
2	AB/1572/2024 B/O	SANDIPAN CHOUDHURY @ SUNNY AND ANR. Versus THE STATE OF ASSAM	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./1433/2024 AB 3262/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	MUKESH YADAV Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	Bail Appln./1587/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/4286/2023 FIXED	RANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MISS. R R KAKATI MR P K BASU MR A BANERJEE	PP, ASSAM
6	AB/565/2024 FIXED	TOLESWAR GOGOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
7	AB/1168/2024 FIXED	BANITA BORO Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/684/2024 FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS Versus GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
2	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
3	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
4	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
5	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.

6	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
7	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
8	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
9	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
10	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
11	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
13	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

14	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
15	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
33	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
34	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

35	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
36	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
37	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
38	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
39	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
41	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
42	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
ADMISSION				
43	WP(C)/223/2017	PRANABJYOTI DAS Versus THE AIRPORT AUTHORITY OF INDIA and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS MS.U NANDA MR.P BISWAS	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA SC, A A I
44	WP(C)/1423/2017 B/O	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR. P MAHANTA MR.P DEKA MR.A CHETIA MR. R B GOHAIN MS. M BORGHAIN	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
45	WITH WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
46	WP(C)/282/2018 FIXED	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
47	WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
48	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE

49	WP(C)/5600/2019	PRAFULLA CHANDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, HEALTH
50	WP(C)/6073/2019	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. K K NANDI MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
51	WP(C)/6228/2019	TAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR G BOKALIAL MR. R R KAUSHIK	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT
52	WP(C)/6872/2019	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM
53	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
54	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
55	WITH WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
56	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
57	WITH WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
58	WP(C)/730/2020 B/O	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
59	WP(C)/1630/2020	RATNESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
60	WP(C)/5123/2020 B/O	DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.
61	WP(C)/2899/2021 FIXED	SMTI BOGI @ KUNKUNI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MS P BARUAH MR. D C C PHUKAN T KAKATI	GA, ASSAM MR. U J SAIKIA (R-2 & 3) MS. N SAIKIA (R-3) S BARO (R-3) SC, F.T
62	WP(C)/3355/2021 FIXED	041664366 CT/GD SRI BICHITRA SARMA Versus THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	MR H GUPTA ASSTT.S.G.I.

63	WP(C)/4535/2021 FIXED	DR. DIPANKARA DEVEBRATA Versus STATE BANK OF INDIA AND 9 ORS	MR. J I BORBHUIYA MR. P P DUTTA MRS. B TALUKDAR MR. D SARAF MR. S S GUPTA MR T GOGOI MR P AGARWAL MS P SARMA	MR. H BURAGOHAIN (R-1 TO 9)
64	WP(C)/4937/2021	SURENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, GAD SC, IRRIGATION
65	WP(C)/4999/2021	L/SI/EXE.NO.110408369 RAJ KUMARI Versus THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
66	WP(C)/4641/2022	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM
67	WP(C)/4722/2022 B/O	ROSESHWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MR M M ZAMAN MR. ARIF AHMED	GA, ASSAM MR. A HASAN(R. No. 6)
68	WP(C)/6098/2022	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
69	WP(C)/6608/2022	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
70	WP(C)/409/2023 B/O	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
71	WP(C)/783/2023	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
72	WP(C)/1464/2023 B/O	SMTI. MONTI PASWAN Versus THE STATE OF ASSAM AND 6 ORS	S I AKAND S I AKAND	GA, ASSAM SC, AGRI. DEPARTMENT
73	WP(C)/2546/2023 B/O	PRASHANTA KR. CHAKRABORTY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC. REVENUE
	WITH			
74	WP(C)/2395/2023	KARUNA KANTA RABHA AND 54 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
75	WP(C)/3481/2023 FIXED	NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
	WITH			
76	WP(C)/3009/2023	SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
	WITH			
77	WP(C)/3483/2023	NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
78	WP(C)/4061/2023	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
79	WP(C)/4182/2023	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM

80	WITH WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
81	WITH WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
82	WITH WP(C)/4277/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
83	WITH WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
84	WITH WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
85	WITH WP(C)/5175/2023	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
86	WITH WP(C)/6627/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
87	WITH WP(C)/106/2024	PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
88	WITH WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
89	WP(C)/4407/2023	JANMAJIT DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
90	WITH WP(C)/4268/2023	RATAN LAL NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
91	WP(C)/4955/2023	MADHUMITA GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
92	WP(C)/4991/2023	SASWATI ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
93	WP(C)/5077/2023	MAJAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR S H SIKDAR MS S ABDULLAH	MRS. A GAYAN DY.S.G.I.
94	WP(C)/5666/2023 B/O	SIBA PRASAD BURAGOHAJIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
95	WP(C)/395/2024	JUSHNA DEURI Versus THE STATE OF ASSAM AND 2 ORS	MR. B J MUKHERJEE MR. S BISWAS MR. A BORO	GA, ASSAM SC, IRRIGATION

96	WP(C)/1817/2024	REBA KANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR A BORUAH	SC, AG SC, A.H and V. DEPT. SC, FINANCE
ORDERS				
97	WP(C)/20/2015	SIVA PRASAD BORA and 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MR.S RANA MS.L HAZARIKA MS.A DEY MR. S BISWAS	GA, ASSAM
98	WP(C)/81/2015	UPEN DAS and 17 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM MR.R SARMA(R-2) MS.A VERMA MR. D MAZUMDARR-2 MR.P BORAH(R-2) SC, FINANCE ASSTT.S.G.I.
99	WP(C)/3942/2017	VISHAL JAISWAL Versus THE UNION OF INDIA and 4 ORS.	MR.U J SAIKIA MR.P MAHANTA MS.P SAHARIA MR.C M MAHANTA	ASSTT.S.G.I.
100	WP(C)/3877/2018 FIXED	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
101	WP(C)/7552/2018	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R
102	Cont.Cas(C)/515/2019 FIXED	BISWAJIT GOGOI AND 6 ORS. Versus ASHOTOSH AGNORHOTRI, IAS AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. M BHAGABATI (R-7) MS G BORA (R-7) MS. B TALUKDAR (R-7) MS M GOGOI (R-7) MR. D NATH MR D KALITA
103	WP(C)/789/2021	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
104	Cont.Cas(C)/636/2023 FIXED	MONOWAR HOSSAIN Versus BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
105	Cont.Cas(C)/716/2023 FIXED	BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)
106	WP(C)/3219/2023 B/O	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
107	WP(C)/6382/2023	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
108	Review.Pet./52/2024 IN WP(C)/6346/2021 (D/O)	THE STATE OF ASSAM Versus MANOJ KUMAR BARUAH	MR. R DHAR SC, HANDLOOM AND TEXTILE	
STAY VACATING				
109	I.A.(Civil)/1871/2024 in WP(C)/5726/2023	THE DEPUTY COMMISSIONER, Versus MISBAH UDDIN LASKAR	ANANYA TALUKDAR	MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM

WITH
[WP\(C\)/5726/2023](#)

MISBAH UDDIN LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
MS N MAHANTA
N GAUTAM

GA, ASSAM
SC, REVENUE

HEARING

110 [WP\(C\)/2139/2020](#)
B/O

G/3200622N HAVILDAR/GD, JAGDISH
CHANDRA
Versus
THE UNION OF INDIA AND 2 ORS.

MR. B PATHAK
MR. R THADANI
MR. V KUMAR
MR. B HAZARIKA

MR. K GOGOI
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/166/2024 FIXED	ANKUR KAKATI Versus BHAGYASHRI BORMUDOI	MS M D MEDHI MS J KALITA MR S J BARUAH	
ADMISSION				
2	WP(C)/2523/2022 FIXED	GAUTAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
FOR HEARING U/O XLI RULE II C.P.C.				
3	RSA/211/2023	PURANDAR NATH Versus KHAGENDRA NATH AND ORS.	MR. J KALITA MR. N J GOGOI M.A. BEGUM DIKSHITA DEKA MS B KALITA	MR. D MOZUMDER (r-1) MR. S BISWAS (r-1) MR C GOGOI (r-1) MS D DEVI (r-1) MS. S NATH MR. D MAZUMDAR (r-1)
	WITH I.A.(Civil)/3536/2023 in RSA/211/2023	PURANDAR NATH Versus KHAGENDRA NATH AND ORS.	MR. J KALITA MR. N J GOGOI M.A. BEGUM DIKSHITA DEKA MS B KALITA	
4	RSA/5/2024 FIXED	AKHIL BHATTACHARYA Versus SHIVA PRASAD BHATTACHARYA AND ORS	MR D GOSWAMI MR K BARMAN MR S AFRIDI	
	WITH I.A.(Civil)/80/2024 in RSA/5/2024	AKHIL BHATTACHARYA Versus SHIVA PRASAD BHATTACHARYA AND ORS	MR D GOSWAMI MR K BARMAN MR S AFRIDI	
5	RSA/55/2024 FIXED	ON THE DEATH OF LT. IMAN UDDIN HIS LEGAL HEIRS NAMELY KHALILUR RAHMAN AND ORS Versus ABDUL GONI AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	

6	RSA/94/2024	TEA BROKERS (GUWAHATI) PVT LTD AND ANR Versus JAHNAVI BARUAH	MR. N DEKA MR. M GOGOI	
	WITH I.A.(Civil)/1727/2024 in RSA/94/2024	TEA BROKERS (GUWAHATI) PVT LTD AND ANR Versus JAHNAVI BARUAH	MR. N DEKA MR. M GOGOI	
7	RSA/103/2024 FIXED	LEGAL HEIRS OF DECEASED GOPAL SARMAH IRANI SARMAH AND 3 ORS Versus SANJIB PAUL AND ANR	MR. S SAHU MS A ROY	
	WITH I.A.(Civil)/1784/2024 in RSA/103/2024	LEGAL HEIRS OF DECEASED GOPAL SARMAH IRANI SARMAH AND 3 ORS Versus SANJIB PAUL AND ANR	MR. S SAHU MS A ROY	
8	RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	
	WITH I.A.(Civil)/1844/2024 in RSA/107/2024	ON THE DEATH OF SAJIYA @ SAJIDA KHATUN HIS LEGAL HEIRS SATTAR KHAN AND ORS Versus NURUL ISLAM MIAH	MR. A R SIKDAR MR. S I TALUKDAR	
9	RSA/108/2024	FWISALI NARZARY @ FWISALI BASUMATRY AND ANR Versus JOYBIR BASUMATARY	MR. A C SARMA MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Civil)/1846/2024 in RSA/108/2024	FWISALI NARZARY @ FWISALI BASUMATRY AND ANR Versus JOYBIR BASUMATARY	MR. A C SARMA MR G BHARADWAJ MR G BHARADWAJ MR B DEORI MR N BRAHMA	
10	RSA/109/2024	FWISALI NARZARY @ FWISALI BASUMATARY AND ANR Versus ALOKBIR BASUMATARY	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Civil)/1847/2024 in RSA/109/2024	FWISALI NARZARY @ FWISALI BASUMATARY AND ANR Versus ALOKBIR BASUMATARY	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
11	RSA/110/2024	NUR ISLAM BORA Versus HDFC ERGO GENERAL INSURANCE COMPANY LTD AND 2 ORS	J TALUKDAR MR. R ALI MR M BORO	
ORDERS				
12	LA.App./60/2014 WITH LCR, FIXED	N F RAILWAY Versus PURNA RAM DAS and 3 ORS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	WITH LA.App./30/2012	NORTH EAST FRONTIER RAILWAY, Versus BIPIN NATH and ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
14	LA.App./14/2014	N F RAILWAY Versus DEBEN NATH	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3

15	WITH LA.App./15/2014	N F RAILWAY Versus KHAGEN KOCH and 2 ORS..	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
16	WITH LA.App./57/2014	N F RAILWAY Versus CHINA RAM DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
17	WITH LA.App./58/2014	N F RAILWAY Versus PRABIN CH. THAKURIA	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
18	WITH LA.App./59/2014	N F RAILWAY Versus KHAGEN CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
19	WITH LA.App./61/2014	N F RAILWAY Versus LOHIT CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
20	WITH LA.App./62/2014	NORTH EAST FRONTIER RAILWAY, Versus MOHAN CH. DAS and 3 ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
21	RSA/140/2017 WITH LCR, B/O	ON THE DEATH OF MISSION DAS HIS LEGAL HEIRS NAMITA TAMUNG(WIDOW) AND 2 ORS Versus SUBODH KUMAR ROY and 11 ORS,	MR.S P CHOUDHURY MR. A ALI MS. K LAHKAR	MR H R A CHOUDHURY MRS. R CHOUDHURY MS. S S ZIA
22	I.A.(Civil)/1536/2019 FIXED in RSA/4434/2019 WITH RSA/4434/2019 (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS Versus MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
23	Review.Pet./132/2022 in WP(C)/7263/2015 (D/O), WITH LCR, FIXED	KHALEDA BEWA @ BEGUM AND 2 ORS. Versus MUSTIKA YESMIN	MR F Z MAZUMDER	
24	I.A.(Civil)/3072/2022 FIXED in RSA/17161/2019 WITH RSA/17161/2019 (Filing Number)	DASHRATH YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
	WITH I.A.(Civil)/3072/2022 FIXED in RSA/17161/2019	SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA		
	WITH I.A.(Civil)/4311/2019	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR	
	WITH I.A.(Civil)/3073/2022	SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA	MR. A DHAR MD F FARIDI	MR. A K DUTTA MR D C NATH MR G BHARADWAJ
25	MFA/22/2023 WITH LCR, FIXED WITH I.A.(Civil)/748/2023 in MFA/22/2023	SMTI. JAYANTI SARMA AND ANR Versus UNION OF INDIA AND ANR M/S STAR CEMENT LIMITED.	MRS. A GAYAN	
26	Review.Pet./28/2023 in WP(C)/2121/2018 (D/O)	UNION OF INDIA AND ANR Versus NILADHAR DEKA Versus THE STATE OF ASSAM 4 ORS .	MRS. A GAYAN MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE

27	WITH Review.Pet./128/2023	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAHU MS A ROY	SC, FINANCE
28	FAO/47/2023 WITH LCR	VIRAJ TRUST Versus RAJA DAS AND ANR.	MR. T R SARMA MR. A K ROY MR M KASHYAP	MR. M HAQUE (R1) MR A HAWARI (R1)
	WITH I.A.(Civil)/2240/2023 in FAO/47/2023	VIRAJ TRUST Versus RAJA DAS AND ANR.	MR. T R SARMA MR. A K ROY MR M KASHYAP	
29	RSA/198/2023 FIXED	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
	WITH I.A.(Civil)/3291/2023 in RSA/198/2023	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS S CHAKRABORTY (R-1 to 4) M DAS (R-1 to 4)
30	I.A.(Civil)/950/2023 in RSA/226/2014 (D/O), WITH LCR in RSA/226/2014	ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH	MR. SHEELADITYA	MR. B D DEKA
	WITH I.A.(Civil)/3702/2022	ANIL CH. DEV Versus ON THE DEATH OF SUPRABHA GHOSH		MR. H K DEKA
	WITH I.A.(Civil)/3703/2022	ANIL CH. DEV Versus ON THE DEATH OF SUPRABHA GHOSH		MR. H K DEKA
	WITH I.A.(Civil)/3704/2022	ANIL CH. DEV Versus ON THE DEATH OF SUPRABHA GHOSH		MR. H K DEKA
	WITH MC/22/2023	ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH,		
	WITH MC/23/2023	ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH HIS LEGAL HEIRS MRINAL KANTA GHOSH and 11 ORS.		MR. B D DEKA
	WITH MC/24/2023	ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH		MR. S P ROY (R-2B) MR. B D DEKA JYOTISH DAS (R-2B)
	WITH MC/26/2023	ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH		MR. B D DEKA
	WITH I.A.(Civil)/876/2023	ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH,	MR. SHEELADITYA	MR. B D DEKA
	WITH I.A.(Civil)/951/2023	ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH,	MR. SHEELADITYA	

40	CRP(IO)/153/2024 FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
41	CRP(IO)/171/2024 FIXED	BISWAJYOTI DEV Versus LAKSHESWAR SARMAH	MR N KALITA MRS A CHOWDHURY	MR R HOQUE (R-1) MR A DAS (R-1)
42	I.A.(Civil)/1640/2024 FIXED in RSA/108/2023	JAHURUL ISLAM @ HAQUE AND ANR. Versus ABDUL WAHAB	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. B CHETRI
	WITH RSA/108/2023	ABDUL WAHAB Versus JAHURUL ISLAM @ HAQUE AND ANR.	MR. S SAIKIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB
43	I.A.(Civil)/1650/2024 WITH LCR in RSA/248/2010 WITH RSA/248/2010	ON THE DEATH OF TILAK HIRA Versus HANU HIRA,	S CHOUDHURY	
	WITH I.A.(Civil)/1648/2024 in RSA/248/2010	TILAK HIRA and 4 ORS Versus HANU HIRA	MR.Z MUKIT MR.A SATTAR MR.P SINGH	MR.A K SARKAR MR.B GOGOI
	WITH I.A.(Civil)/1649/2024 in RSA/248/2010	ON THE DEATH OF TILAK HIRA Versus HANU HIRA	S CHOUDHURY	
44	I.A.(Civil)/1686/2024 in WP(C)/249/2021 (D/O) in WP(C)/249/2021	ON THE DEATH OF TILAK HIRA Versus HANU HIRA,	S CHOUDHURY	
44	I.A.(Civil)/1686/2024 in WP(C)/249/2021 (D/O) in WP(C)/249/2021	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM
45	I.A.(Civil)/1854/2024 WITH LCR in RSA/162/2010 WITH RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
	WITH I.A.(Civil)/1853/2024 in RSA/162/2010	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A-3,4C,4D)	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH I.A.(Civil)/1855/2024 in RSA/162/2010	ABUL SK, AND ORS Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MR. R CHOUDHURY
	WITH I.A.(Civil)/1856/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1857/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY

HEARING

46	RSA/225/2015 WITH LCR, FIXED	MD HAIDAR ALI and ANR Versus KHAYAR UDDIN MOLLAH	MR.H R A CHOUDHURY MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.M ALI MR.M R Z CHOUDHURY
47	RSA/132/2018 WITH LCR, FIXED	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
48	RSA/244/2018 WITH LCR, B/O	MD KASHM ALI AND ANR Versus LEGAL HEIRS OF LATE ASIAT ALI	A I AHMED A IKBAL M NATH	MS. R CHOUDHURY (R1.1, R1.5, R1.7, R2, R3.1-R3.4, R4)
STAY MATTERS				
49	CRP(IO)/188/2019	PURNA KANTA HAZARIKA Versus PINJIRA BEGUM AND 15 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	
50	CRP/117/2022 FIXED	TULU DEY Versus MADHU AGARWAL AND 3 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR. R ALI (r-1) M KALITA (r-1) MR M BORO (r-1)
51	Tr.P.(C)/28/2024 FIXED	MAYURI CHOUDHURY Versus DIPANKAR GOGOI	MS. M DEV MR. A GANGULY MR T CHHETRI	
52	Tr.P.(C)/37/2024 FIXED	SMTI. JUNMONI GOGOI Versus DR. PRANJIT SANTONU BHAJONI	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. P BORDOLOI MR K J SAIKIA	MR N P DAS MR. M K DAS MS E K VAIPHEI MS. B CHETRY C SAIKIA S J DUTTA
53	Tr.P.(C)/40/2024 FIXED	NAYANTARA CHOUDHURY Versus MANAB JYOTI NEOG	MR D SARMA	
54	CRP(IO)/141/2024 FIXED	MD. SAJID HUSSAIN Versus MOSFIA AHMED AND ANR.	MR. P DEKA MR R HOQUE MR A DAS	

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2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
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15)	MR S SARMA	17-06-2024	To	15-07-2024



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[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II,
IF TIME PERMITS AND WILL RISE AT 3:30 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/196/2019 PART-HEARD, FIXED	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
BAIL HEARING (BA)				
2	Bail Appln./1638/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MD. S Z B AKLAS MS F INTAZ	PP, ASSAM
3	Bail Appln./1652/2024 FIXED	SIRAJ ALI @ CHIRAJ ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

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[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1754/2024	MUTALIM ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
2	Bail Appln./1763/2024	AMIT BHOWMIK Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
3	Bail Appln./1766/2024	NAYAN KATHAR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI J SINGPHO S K DAS	PP, ASSAM
MOTION				
4	Tr.P.(Cr.)/28/2024	JESMINA PARBIN Versus ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
5	Crl.Rev.P./195/2024 FIXED	MD. NASIRUL ISLAM Versus THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
6	Crl.Rev.P./228/2024	MUSTT. RAHIMA KHATUN Versus THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
7	Crl.Rev.P./229/2024	MEHBUB RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
8	Crl.Rev.P./230/2024	PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR AND ANR	MR D KALITA MS R KOUR	PP, ASSAM
9	Crl.Pet./670/2024 FIXED	HARE RAM YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
10	Crl.Pet./696/2024	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
11	AB/1529/2024 FIXED	DUL MAMUD HOQUE Versus THE STATE OF ASSAM AND ANR	MR. D K KOTHARI MR. K K BHUYAN MS N BARUAH MR. N KOTHARI	PP, ASSAM

ADMISSION

12	CRL.A(J)/63/2024	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
13	Crl.A./189/2024	RAJESH BAG Versus THE STATE OF ASSAM AND ANR. B	MR N N UPADHYAYA MR S SHARMA MR A K SHARMA OWEN. C	PP, ASSAM
	WITH I.A.(Crl.)/554/2024 in Crl.A./189/2024	RAJESH BAG Versus THE STATE OF ASSAM AND ANR. B	MR N N UPADHYAYA	PP, ASSAM
14	Crl.Pet./483/2024 FIXED	JYOTI DAGA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	H A SARKAR (r-2) MR S DAS (r-2) PP, ASSAM

BAIL HEARING (BA)

15	AB/849/2024 BA 1222/2024(D/O), FIXED	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
16	Bail Appln./925/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. SALIM KHAN Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
17	Bail Appln./1409/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	Bail Appln./1651/2024 FIXED	REJIMUDDIN AHMED @ MD. RUJUDIIN AHMED @ RAJU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
19	Bail Appln./1678/2024 FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. W RAHMAN	PP, ASSAM
20	Bail Appln./1683/2024 FIXED	MD MOKSED ALI ALIAS MOKSHED ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM

BAIL HEARING

21	AB/2661/2023 FIXED	SUDHIR KUMAR SOGANI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
22	AB/4016/2023 FIXED	SAHARUL HOQUE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
23	AB/212/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
24	AB/222/2024 FIXED	ARIF ALI @ ARIF AHMED Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
25	AB/282/2024 FIXED	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
26	AB/614/2024 FIXED	RATAN KUMAR BISWAS Versus THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
27	AB/830/2024 FIXED	FIROZ ALI AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOWDHURY MR H I CHOUDHURY MR REZABUL HOQUE MR A H SARKAR	PP, ASSAM

28	AB/871/2024 FIXED	SAHIDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
29	AB/924/2024 FIXED	LOKMAN HUSSAIN @ LUKMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
30	AB/1148/2024 FIXED	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
31	AB/1157/2024 FIXED	BAKUL SK Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
32	AB/1186/2024 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
33	AB/1289/2024 FIXED	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	AB/1308/2024 FIXED	MONNAS ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
35	AB/1312/2024 FIXED	SRI. ABHILEKH GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
36	AB/1317/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASIF Versus STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
37	AB/1320/2024 FIXED	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. T J MAHANTA MS P SARMA MS. P P DAS	PP, ASSAM
38	AB/1321/2024 FIXED	DR. PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
39	AB/1398/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHAJAHAN MAZUMDER Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
40	AB/1516/2024 FIXED	DHIRAJ KALITA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
HEARING				
41	Cri.A./3/2024 WITH LCR 4 FILES, FIXED	SURESH SARMA @ SURESH CHANDRA DEV SARMA Versus THE STATE OF ASSAM AND ANR	MR H K NATH MR J BORAH MR. K KAKOTI A J KASHYAP MS T PARASHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1764/2024	AMAN SINHA Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MS. B GOGOI	PP, ASSAM
2	Bail Appln./1768/2024	MOHOR ALI @ MAHAR ALI Versus THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
3	Bail Appln./1769/2024	AYJUL HOQUE MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
MOTION				
4	AB/18/2024	GOLAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
5	Crl.Pet./702/2024	SURJYA BARUAH Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
6	Crl.Pet./703/2024	SMTI. RUKMINI MALLIK Versus BHOLA MALLIK	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. A K DAS MR. S K SHARMA	
7	Crl.Pet./704/2024	SMTI. ETI MONDAL AND 3 ORS Versus PINKU DAS AND ANR	MR S ISLAM MR. S BISWAS	PP, ASSAM
8	Crl.Pet./705/2024	AMIT VIMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
9	AB/1581/2024	MASTUFA AMED Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
10	AB/1582/2024	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

ADMISSION

11	Crl.Pet./714/2015 WITH LCR 1 FILE(SCANNED COPY), B/O	RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION
12	Crl.Pet./848/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
13	CRL.A(J)/37/2024	FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM		PP, ASSAM
14	Crl.Pet./188/2024 FIXED	NILAN SINGHA @ NILON SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
16	Bail Appln./816/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KRISHNA KAMAL BARUAH Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR B C MUCHAHARY MS A PAYENG	MR J A HASSAN, SPECIAL P.P. MS P DAS (AMICUS CURIAE) PP, ASSAM
17	Bail Appln./885/2024 BA 177/2024(D/O), WITH CASE RECORD(SCANNED COPY)	RANJAN KUMAR Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
18	Bail Appln./929/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIMAN ROY Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	PP, ASSAM
19	Bail Appln./1214/2024 WITH CASE RECORD(SCANNED COPY)	DIPEN DAS @ DEBESWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
20	Bail Appln./1347/2024 WITH CASE RECORD(SCANNED COPY)	TAFAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
21	Bail Appln./1384/2024 FIXED	ASHEM ROJIT SINGH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
22	Bail Appln./1407/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
23	Bail Appln./1515/2024 FIXED	SHAMIM AKRAM Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM MR F H LASKAR (2)	PP, ASSAM
24	Bail Appln./1642/2024 FIXED	AYUB KHAN @ SAYED NUR EJAZ AHMED Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
25	Bail Appln./1658/2024 WITH OFFICE NOTE, FIXED	SANJOY DEBBARMA Versus THE UNION OF INDIA	MR. S CHETIA	SC, NCB
26	Bail Appln./1673/2024 FIXED	FATIK ALI Versus THE UNION OF INDIA	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	SC, NCB

BAIL HEARING

27	AB/1196/2023 B/O	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
28	AB/120/2024	IKRAMUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

29	AB/251/2024	SAHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. R DEVI	SC, FOREST
30	AB/409/2024	ANUP SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
31	AB/550/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. ABDUL MALEK Versus NARCOTICS CONTROL BUREAU	MR. B CHOWDHURY MR A AKBAR	MR. S C KEYAL SC, NCB
32	AB/712/2024	RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
33	AB/757/2024	SAMSUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
34	AB/778/2024	HEMANTA DEKA AND ANR Versus THE STATE OF ASSAM	MR. R SALOI	PP, ASSAM
35	AB/839/2024	MOTIO NARZARY Versus THE STATE OF ASSAM	MR. R B GOHAIN MR. J HATIMURIA	SC, FOREST
36	AB/930/2024	IBRAHIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A SARMA	PP, ASSAM
37	AB/1002/2024 FIXED	SADIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A ALAM MR. M ALAM	PP, ASSAM
38	AB/1027/2024	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
39	AB/1036/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
40	AB/1071/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. REKIB ALI @ FOIZ @ FOIZ ALI @ REKIB Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
41	AB/1106/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AKLAS UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	PP, ASSAM
42	AB/1109/2024	HANNAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
43	AB/1117/2024	MANAB HANDIQUE AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI MS P SARMA	PP, ASSAM
44	AB/1167/2024	MD. AKRAMUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
45	AB/1209/2024	RABIYAL HUSSAIN AND ORS Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
46	AB/1221/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
47	AB/1363/2024 FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
48	AB/1367/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RANJIT DAS Versus THE STATE OF ASSAM AND ANR	MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
49	AB/1375/2024	SHEIKH FARID ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

50	AB/1383/2024	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. U K DEKA MS. P BORAH	PP, ASSAM
51	AB/1404/2024 FIXED	DIPAK CHAUHAN Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
52	AB/1439/2024	MODAN BARUAH Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM

ORDERS

53	I.A.(Civil)/1420/2024 FIXED in W.P.(CrI.)/21/2023 WITH W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2433/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/2433/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2434/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1732/2024	ATABUR ALIAS ATABUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM	PP, ASSAM
2	Bail Appln./1735/2024	SADIQUE UL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM
3	Bail Appln./1765/2024	SAB UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR	PP, ASSAM
4	Bail Appln./1767/2024	DIPU DAS Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
MOTION				
5	Crl.Pet./690/2024	SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
6	Crl.Pet./692/2024	AMRINDER SINGH WALIA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
7	Crl.Pet./700/2024	DILIP KR CHOUDHHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
8	AB/1219/2024	SAHAJAMAL SK @ SHAHAJAMAL SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	AB/1585/2024	PRASANTA GOSWAMI Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
10	AB/1586/2024	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM	S N NATH MS. M BEGUM	S NATH PP, ASSAM
11	AB/1589/2024	MUKLESUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM

12	AB/1591/2024	DR RAJIB KUMAR MOHOTTA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
ADMISSION				
13	Crl.Rev.P./65/2019 WITH LCR 2 FILES	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	MR. M A ISLAM M J ABEDIN PP, ASSAM
	WITH I.A.(Crl.)/149/2019 in Crl.Rev.P./65/2019	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
	WITH I.A.(Crl.)/410/2024 in Crl.Rev.P./65/2019	DIGANTA SARMA Versus RAJESH DAS AND ANR	MR M A ISLAM	PP, ASSAM
14	Crl.Pet./383/2023 FIXED	REHENA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
15	CRL.A(J)/35/2024	AJOY GARH Versus THE STATE OF ASSAM		PP, ASSAM
16	Crl.Rev.P./149/2024	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	
	WITH I.A.(Crl.)/351/2024 in Crl.Rev.P./149/2024	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	
BAIL HEARING (BA)				
17	Bail Appln./610/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
18	Bail Appln./667/2024 WITH CASE RECORD(SCANNED COPY)	MD. NOUSHAD AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
19	Bail Appln./811/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAGDHARI NISHAD @ JADHARI KEWAT Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
20	Bail Appln./849/2024 WITH SCANNED COPY OF CASE RECORD.	NOMAN UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
21	Bail Appln./1102/2024 WITH SCANNED COPY OF CASE RECORD.	RANDHIR KUMAR AND 2 ORS. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
22	Bail Appln./1119/2024 WITH OFFICE NOTE	KULDEEP SINGH AND ANR. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, DRI
23	Bail Appln./1140/2024	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./1292/2024 FIXED	CHAHAD HUSSAIN @ SAHID HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
25	Bail Appln./1364/2024 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
26	Bail Appln./1445/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. IDRISH ALI Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	PP, ASSAM

27	Bail Appln./1460/2024	AKHIR HUSSAIN @ AKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR S RAHMAN MS. S PHUKAN	PP, ASSAM
28	Bail Appln./1491/2024 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS	PP, ASSAM
29	Bail Appln./1504/2024 WITH OFFICE NOTE	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
30	Bail Appln./1546/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAIFUL ISLAM @ SAIFUL ISLAM SIDDIQUE Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
31	Bail Appln./1562/2024 FIXED	MD. ZIAUL HASSAN @ TUMUN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
32	Bail Appln./1569/2024 WITH OFFICE NOTE, FIXED	THOMAS BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./1656/2024 FIXED	SIRAJ ALI @ CHIRAJ ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM
34	Bail Appln./1694/2024 FIXED	BHOLA DEY Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/2949/2023	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
36	AB/2990/2023	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
37	AB/4069/2023	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
38	AB/4196/2023 FIXED	NUR MOHAMMAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
39	AB/4378/2023 FIXED	MISBAHARUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
40	AB/263/2024	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
41	AB/1386/2024 WITH OFFICE NOTE	EUSUF KAHN @ EUSUB KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN	PP, ASSAM
42	AB/1407/2024 FIXED	UMOR FARUK CHOUDHURY @ BILAL AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
43	AB/1438/2024 FIXED	KANKANJYOTI KAUSHIK AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
44	AB/1441/2024 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM

ORDERS

45	I.A.(CrI.)/537/2020 AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
46	W.P.(CrI.)/44/2023	PRASANTA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR P P MEDHI MR M J DEURI MR G BARGAYARY	GA, ASSAM
47	CrI.Pet./1376/2023 B/O	GANGADHAR RAY Versus NIMO BALA RAY	MR. A ROSHID MS. T BEGUM	
48	CrI.A./56/2024 WITH OFFICE NOTE	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/204/2024 in CrI.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
49	CrI.Pet./365/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	BADSHA MIAH Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
50	I.A.(CrI.)/560/2024 AB 1208/2024(D/O) in AB/1208/2024	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
51	I.A.(CrI.)/565/2024 BA 634/2024(D/O) in Bail Appln./634/2024	ABDUL JALIL Versus THE STATE OF ASSAM		PP, ASSAM
52	I.A.(CrI.)/570/2024 in CRL.A(J)/5032/2024	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/5032/2024 (Filing Number)	HASEN ALI Versus THE STATE OF ASSAM AND ANR G	MRS. P B BORDOLOI	
	WITH I.A.(CrI.)/5034/2024 (Filing Number)	HASEN ALI Versus THE STATE OF ASSAM AND ANR G	MRS. P B BORDOLOI	
HEARING				
53	CrI.A./424/2023 O Y 8 M 16 D :WITH LCR 3 FILES, B/O	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1115/2023 in CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024

13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/956/2014 BY SLIP	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
2	WP(C)/4751/2015 BY SLIP	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM and 3 ORS,	MR.R SARMA MR. B CHAKRABORTY MR.P P BARUAH MR S HUSSAIN	SC, AG SC, TRANSPORT SC, FINANCE DEPTT. SC, IWT MRS A VERMA
3	WP(C)/337/2024 BY SLIP	MD. ABDUR REZZAK Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
TOP OF THE LIST				
4	WP(C)/6239/2014 FIXED	DHIRAJ THAKUR Versus THE UNION OF INDIA and 3 ORS	MR. S SAHU MR.N N JHA MR.P K MONDAL	MR.S C KEYAL ASSTT.S.G.I.
5	WP(C)/179/2015 FIXED	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAJIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE
MOTION				
6	Cont.Cas(C)/318/2024	PALLABI SAIKIA Versus POMI BARUAH AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	
7	Cont.Cas(C)/320/2024	JITAMONI GOGOI DAS Versus SHRI MAMATA HOJAI	MR T CHAKRABORTY MR. D CHOUDHURY	
8	Cont.Cas(C)/321/2024	PABITRA SARKAR Versus BULI GOGOI BHUYAN	MR. S NATH	
9	WP(C)/1782/2024	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA

10	WP(C)/2167/2024 FIXED	ANOWAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/2271/2024 FIXED	JIBAN CH. CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	SC, SEC. EDU. SC, BTC
12	WP(C)/2617/2024 FIXED	SIBESWAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR D C NATH MR. M MONDAL	SC, AHSEC SC, SEC. EDU.
13	WP(C)/2653/2024 FIXED	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
14	WP(C)/2704/2024 FIXED	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
15	WP(C)/2842/2024 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A LASKAR MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
16	WP(C)/2981/2024 FIXED	MD. CHAN MIAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, ELEM. EDU
17	WP(C)/3082/2024	LAKHIMAI BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
18	WP(C)/3084/2024	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, ELEM. EDU
19	WP(C)/3091/2024	RAJESH YADAV Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
20	WP(C)/3092/2024	MD. KAMRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU
21	WP(C)/3094/2024	PRANAB RAJBONSHI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS	SC, SEC. EDU.
22	WP(C)/3102/2024	SABDUL MOTLEB ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, SSA SC, FINANCE DEPTT.
23	WP(C)/3114/2024	ABDUS SAMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU SC, FINANCE
24	WP(C)/3117/2024	GOPAL PRASAD SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MS M NIROLA MS N BURAGOHAIN	SC, ELEM. EDU SC, SEC. EDU.
ADMISSION				
25	WP(C)/5347/2020 PART-HEARD, FIXED	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
26	WP(C)/8100/2022 PART-HEARD, FIXED	CHAPARI GAON L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, ELEM. EDU SC, SSA
27	WP(C)/3501/2021 FIXED	BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)
28	WP(C)/6906/2021 B/O	MANIK ALI AND 17 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE

29	WITH WP(C)/6931/2021	TARAP ALI AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WP(C)/1658/2022 FIXED	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	WITH I.A.(Civil)/728/2024 in WP(C)/1658/2022	THE STATE OF ASSAM, Versus TAKAR ETE	MR P N SARMA	MR B SINHA MR B SINHA
31	WITH WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
32	WP(C)/4403/2022 FIXED	SALINA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA	SC, ELEM. EDU
	WITH I.A.(Civil)/2121/2022 in WP(C)/4403/2022	SALINA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA MR S JAFRI MR. F A FAROOQUE MS S.G.KASHYAP	SC, ELEM. EDU
33	WP(C)/5795/2022 FIXED	ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. A R SIKDAR(R-7) MR. B D CHOWDHURY G BAISHYA MR. S I TALUKDAR(R-7) SC, SEC. EDU.
	WITH I.A.(Civil)/3647/2023 in WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
34	WP(C)/7764/2022 B/O, WITH WP(C)/274/2020 (D/O), WP(C)/1738/2020 (D/O)	TIKENDRAJIT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, AHSEC SC, HIGHER SEC. EDU.
35	WP(C)/660/2023 FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
36	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
37	WP(C)/1958/2023	M ROHAN Versus THE STATE OF ASSAM AND 2 ORS	MR S H SIKDAR MR. S HAQUE S YESMIN	SC, HIGHER EDU MR I KALITA , SC, ASSAM AGRICULTURE UNIVERSITY. (R-3)
38	WP(C)/2820/2023 FIXED	MD. ABDUL ODUD BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
39	WP(C)/2882/2023 FIXED	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
40	WP(C)/3305/2023 FIXED	RAGHAVENDRA PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A AHMED(r-4) U U KHAN(r-4) MR A AHMED (r-4) SC, SEC. EDU.

41	WP(C)/3872/2023 FIXED	PROF. DR. ISHRAT HUSSAIN Versus THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r-1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C
42	WP(C)/3899/2023 FIXED	SANATAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, U G C
43	WP(C)/4803/2023 FIXED	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
44	WP(C)/7407/2023 FIXED	MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
45	WP(C)/7515/2023 FIXED	ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA
46	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
47	WP(C)/230/2024 FIXED	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WP(C)/238/2024 FIXED	ABHIJIT BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU.
49	WP(C)/599/2024 B/O	KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, HIGHER EDU MR B D DAS (R-4) MR H K SARMA(R-4) MR S BORA(R-4) MR J LOTHAR(R-4)
50	WP(C)/1057/2024 FIXED	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
51	WP(C)/1448/2024 FIXED	MD.MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
52	WP(C)/1469/2024	ARCHANA PHUKAN @ ARCHANA PHUKON GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR A GOHAIN	SC, ELEM. EDU MR. B K DAS (R-6) MR H P GUWALA (R-6) H P NEOG (R-6)
53	WP(C)/2136/2024 FIXED	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
ORDERS				
54	Cont.Cas(C)/804/2015 FIXED	DAL PATHAK Versus DR. PRAKASH SHARMA	MR.S K MEDHI MS.B DEKA	MR.SHEIKH MUKTAR MR.H K CHOUDHURY

55	WITH WP(C)/5202/2015	DAL PATHAK Versus THE UNION OF INDIA and 8 ORS,	MR.S K MEDHI MR. S DUTTA (R1) MS.B DEKA MS B PHANGCHOPI (R1)	C.G.C. MS.R DEVI ASSTT.S.G.I. MR.K H CHOUDHURY(R-6,7&8) MR.SHEIKH MUKTAR(R-6,7&8)
56	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
57	Cont.Cas(C)/609/2020 FIXED	JALAL UDDIN SK Versus PREETOM SAIKIA AND ORS	MR F K R AHMED MR J UDDIN	MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR. B GOGOI MS. N PHUKAN MR P NAYAK MR A CHALIHA
58	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
59	Cont.Cas(C)/422/2022 FIXED	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
60	Cont.Cas(C)/590/2023 FIXED	JAJNESWAR NATH Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR B DEURI MS. U HAZARIKA MS. D. DEVI	MR. D SAIKIA (R2) MR. U SARMA (R2) MR B DEURI (r-3) MR B KAUSHIK (R2)

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1771/2024	ANUP OJAH Versus THE STATE OF ASSAM	MR. T N DAS MS JUTISMITA DAS	
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1783/2024 in Cont.Cas(C)/520/2017	TAPAN BAISHYA Versus M. ANGAMATHU AND ORS	MS B BHUYAN MRS B BHUYAN	
	WITH Cont.Cas(C)/520/2017	TAPAN BAISHYA Versus M. ANGAMATHU AND ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MS M HAZARIKA (R1, R2, R5) MR. D NATH (R1, R2) MS. S KHOUND (R1, R2, R5) MS. A R MOLIE MS. K DUTTA (R1, R2) GA, ASSAM
3	I.A.(Civil)/1801/2024 in Cont.Cas(C)/2/2024) TURESWAR SAIKIA AND 4 ORS. Versus) PABANKUMAR BORTHAKUR AND 6 ORS.		
	WITH Cont.Cas(C)/2/2024	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND 4 ORS.	MS. D SONOWAL	MR. D SAIKIA (R-5) MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
ADMISSION				
4	WP(C)/3934/2016 FIXED	M/S EDEN COLD STORAGE PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMANY LTD. and 3 ORS.	MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN	SC, APDCL
5	WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A

6	WP(C)/5659/2018 B/O	KUMUD NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARMAH MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, REVENUE
7	WP(C)/428/2019	M/S. BIKASH ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUAH	GA, ASSAM SC, G M D A
8	WP(C)/546/2019	AKLA ORANG AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE
9	WP(C)/593/2019	UDAY KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R DE	DR. B AHMED (R-4) SC, CO OP MR. T ROY (R-4) MRS. B SARKAR (R-4)
10	WP(C)/2680/2019	TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR MR. D NATH (R-6)
11	WP(C)/5873/2019	RIMA DUTTA Versus JORHAT MUNICIPAL BOARD AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR. M SAHEWALLA	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, J M B
12	WP(C)/7753/2019	OIL AND NATURAL GAS CORPN. LTD. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR B CHOUDHURY MR. M SAHEWALLA MR. N A SINGH	SC, FOREST SC, PCB
13	WP(C)/8722/2019	ANANDA BORO AND 84 ORS. Versus THE UNION OF INDIA AND 5 ORS	MS F AHMED MR. S A AHMED MS M GOGOI MRS. P PHUKAN	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, REVENUE
14	WP(C)/5408/2020	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE
	WITH			
15	WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
16	WP(C)/1650/2021 FIXED	DIPAK KUMAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR H K DAS (R-4) MR. R K TALUKDAR (R-4) MR. U PATHAK (R-4) MR N K SARMA (R-4)
	WITH			
17	WP(C)/253/2021 CAVT. NO. 07702/020,	SAILEN BHARALI Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. R K TALUKDAR MR. U PATHAK MR. D J DAS	GA, ASSAM MR. D CHOUDHURY FOR CAVEATOR SC, REVENUE
18	WP(C)/2956/2022 CAVT. NO.04662/022, FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE

	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5)
19	WP(C)/3299/2022 FIXED	MOMIRAN BIBI @ MAMIRAN BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR A K DAS	SC, GMC SC, REVENUE GA, ASSAM
20	WP(C)/7717/2022 B/O	M/S MAYUR STONE CRUSHER Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, FOREST
21	WP(C)/753/2023 CAVT. NO.14602/022,	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
22	WP(C)/1420/2023	KHAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE SC, PWD
	WITH I.A.(Civil)/1520/2024 in WP(C)/1420/2023	THE DEPUTY COMMISSIONER, KAMRUP (M) AND ANR Versus KHAGEN CHANDRA DAS AND 2 ORS.	JR. GA, ASSAM	MR. K M MAHANTA
23	WP(C)/2839/2023	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
24	WP(C)/3569/2023 FIXED	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
25	WP(C)/5118/2023	KRISHNA KUMARI KHANAL Versus THE UNION OF INDIA AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	GA, ASSAM MR. R BORPUJARI MS. B SARMA DY.S.G.I.
26	WP(C)/6262/2023 FIXED	M/S RKD- SDR (JOINT VENTURE) AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. D DAS SR. ADV GA, ASSAM MR. K GOGOI (R-1) MR. M SHARMA (r-7,8) MR. I DAS N R SURANA MS S SHARMA MS. S YASMIN (r-7,8) DY.S.G.I.
27	WITH WP(C)/2186/2024	M/S RKD SDR (JOINT VENTURE) AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM MR. A DHAR (R-4) MD F FARIDI(R-4) SC, FINANCE
28	WP(C)/6351/2023 B/O	NAJU @ NARJURA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MRS. R RONGMEI MS. S DEVI	GA, ASSAM SC, REVENUE SC, FINANCE
29	WP(C)/319/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM

30	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
31	WP(C)/1506/2024 CAVT. NO.01482/024,	MD ABDUL HASIB AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	SC, CO OP GA, ASSAM MR. B SHARMA MR. H DAS FOR CAVEATOR
32	WP(C)/1679/2024 FIXED	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA Versus THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	MR S DAS (R-2) P J DAS (R-2)
<u>BAIL HEARING</u>				
33	AB/609/2024 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM
34	AB/1521/2024 FIXED	HAYET ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
<u>ORDERS</u>				
35	WP(C)/276/2018	AMZAD ALI Versus THE STATE OF ASSAM	MR M H AHMED MR. A HUSSAIN	GA, ASSAM
36	WP(C)/2912/2020	SABINA YASMIN Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M A LASKAR	SC, ELEM. EDU
37	WP(C)/3657/2020	ROHINI KAKOTY Versus THE STATE OF ASSAM AND 8 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR H M R HOQUE	SC, PWD SC, FINANCE
38	WP(C)/4034/2021	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
39	WP(C)/6212/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
40	WP(C)/2030/2022 B/O	YOUTH FORCE DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
41	WP(C)/2046/2022 B/O	RAHINO MULTI-PURPOSE DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
42	WP(C)/2053/2022 B/O	TAJMAHAL SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
43	Cont.Cas(C)/557/2023	SHRI BASDEO Versus PAPU GOGOI	MR. S P ROY JYOTISH DAS MS P DEY	MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA
44	WP(C)/1690/2023	JAKIR HUSSAIN AND 10 ORS Versus THE UNION OF INDIA AND 52 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM MR. B DEKA (r-1) DY.S.G.I.
45	WP(C)/3207/2023	TIRUPATI FOODS Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. K GOGOI DY.S.G.I. SC, INDUSTRIES AND COMMERCE

46	Cont.Cas(C)/230/2024	MONUJ HASNU @ MANOJ HASNU Versus SRI TENSING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	MR J CHUTIYA MS. S KEMPRAI MR R S RONGHANG MS V.SHOHE
47	I.A.(Civil)/1776/2024 in WP(C)/357/2024	THE CHAIRMAN, THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, AND AR Versus MOKSED ALI AND 7 ORS	MR. C BORUAH	GA, ASSAM DY.S.G.I.
	WITH WP(C)/357/2024	MOKSED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM MR. A C SARMA (R-6) SC, NHAI MR G BHARADWAJ (R-6) MR B DEORI (R-6) MR N BRAHMA (R-6) DY.S.G.I.
48	I.A.(Civil)/1820/2024 in WP(C)/7580/2019	MANOJ KUMAR SAHU Versus MISS SMARAJYAM KOTA,	MR. I KALITA MR. K P PATHAK MR. R R Gogoi MR. R R Gogoi	GA, ASSAM
	WITH WP(C)/7580/2019	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
49	WP(C)/2693/2024	MD. HASAN AHMED @ HASAN ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR K PUJARI MS. K A PUJARI	MR. K KALITA(R-4) SC, GMC
HEARING				
50	WP(C)/2809/2018 PART-HEARD, BY SLIP, AT 2:00 PM	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P N GOSWAMI (R4) MR. K P PATHAK (R4)

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024